

**Name of the corporate debtor: UNITED NEWS OF INDIA ; Date of commencement of CIRP: 19 MAY 2023;  
List of creditors as on: 11 July 2024**

**Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons)  
Regulations, 2016**

(Amount in ₹)

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	1	
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	21795882	1	21795882	0	0	0	3	FULLY ADMITTED AS PER CLAIM AND AS PER NCLT ORDERS DATED 6/2/2024 (Secured – against Rent Receivables, registered with ROC vide Charge ID 10241248 dated 31.08.2010)
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0	4	
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	5	
6	Operational creditors (Employees)	759	1079856213	759	1043763712	0	36092501	0	6	THIS IS INCLUDING TOTAL OF EMPLOYEE CLAIMS (INCLUDING THOSE WHO WERE EARLIER REGULAR AND ARE NOW CONTRACTUAL) AND CONTRACTUAL EMPLOYEE CLAIMS

7	Operational creditors (Government Dues)	6	165779900	6	165243879	0	536021	0	7	ADMITTED AS PER THE BOOKS OF THE CD/ DOCUMENTS PROVIDED/ NCLT ORDERS
8	Operational creditors (other than Workmen and Employees and Government Dues)	125	14150236	125	7150401	0	6999835	0	8	INCLUDES STRINGERS CLAIMS AND OPERATIONAL CREDITORS
9	Other creditors, if any, (other than financialcreditors and operational creditors)	1	17415049	1	17415049	0	0	0	9	UNI Employee Co-Operative thrift & Credit Society Ltd- AMOUNT ADMITTED BY RESOLUTION PROFESSIONAL AS AMOUNT IS REFLECTED IN THE AUDITED BALANCE SHEETS OF THE CORPORATE DEBTOR. THOUGH THE DETAILS OF THE EXISTENCE SOCIETY WERE REQUIRED AND HAD BEEN SOUGHT BY THE RP FROM THE REGISTRAR OF SOCIETIES ( AS THE MEMBERS HAD EARLIER SURRENDERED THE SOCIETY TO THE REGISTRAR IN 2021) AND DESPITE THE FACT THAT THE RP HAD WRITTEN TO THE REGISTRAR OF SOCIETIES MANY TIMES BUT NO REVERT WAS RECEIVED. THE AMOUNT IS ADMITTED AS THE PAN NUMBER OF THE SOCIETY IS ACTIVE AS ON DATE AND ITS BANK ACCOUNT IS ALSO OPERATIONAL. FURTHER, THERE IS AN ORDER OF AN ARBITRATOR (IN WHICH THE FACT OF SURRENDERING OF THE SOCIETY IS ALSO CONSIDERED), DESPITE WHICH IT IS MENTIONED THAT UNI HAS TO PAY DUES TO THE SOCIETY, WHICH IS TURN HAS TO PAY DUES TO ITS MEMBERS, THUS AMOUNT ADMITTED
<b>Total</b>		<b>892</b>	<b>1298997280</b>	<b>892</b>	<b>1255368923</b>	<b>0</b>	<b>43628357</b>			





**Annexure-3**

**Name of the corporate debtor: UNITED NEWS OF INDIA ; Date of commencement of CIRP: 19 MAY 2023;**

**List of creditors as on: 11 July 2024**

**List of secured financial creditors (other than financial creditors belonging to any class of creditors)**

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by Guarantee	Whether related party?	% voting share in CoC					
1	STATE BANK OF INDIA	09-01-2024 (Revised on 10-01-2024)  (Further Claim revised and submitted as secured FC on 15/2/2024, sent vide email dated 16/2/2024)	21795882	21795882	Financial Creditor (Secured) (Secured – against Rent Receivables, registered with ROC vide Charge ID 10241248 dated 31.08.2010)	Secured – against Rent Receivable, registered with ROC vide Charge ID 10241248 dated 31.08.2010		NO	100 %	NIL	NIL	NIL	NIL	FULLY ADMITTED AS PER CLAIM AND AS PER NCLT ORDERS DATED 6/2/2024





**Annexure-6**

**Name of the corporate debtor: UNITED NEWS OF INDIA ; Date of commencement of CIRP: 19 MAY 2023;  
List of creditors as on: 11 July 2024**

**List of operational creditors (Employees)**

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of employee	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if Applicable **					
1		Harak Singh Bhandari	29/5/23	2814361	2814361	EMPLOYEES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
2		Late Abhijeet Kumar Chatterjee/Shobhna chatterjee	30/5/23	2449190	976014	EMPLOYEES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	1473176	ADMITTED AS PER BOOKS OF THE CD; INTEREST ON SALARY CANNOT BE ADMITTED WITHOUT COURT ORDERS
3		Subhash Chandra Vedwal	26/5/23	1833974	1822774	EMPLOYEES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	11200	FULLY ADMITTED; INTEREST ON GRATUITY INCLUDED AS PER ORDER; INTEREST ADDED TO OUSTANDING AS PER BOOKS



4		Vikas Bhatnagar	24/5/23	2510484	2510484	EMPLOYEES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
5		Biswanath Ghosh	26/5/23	903194	903194	EMPLOYEES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
6		Rajesh Ahuja	26/5/23	4299268.13	3233527	EMPLOYEES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	1065741.13	ADMITTED AS PER BOOKS LIABILITY PLUS INTEREST ON GRATUITY; INTERIM RELIEF CANNOT BE ADMITTED AS PARTIALLY WRITTEN OFF FROM BOOKS OF CD AND IT WAS AN ADHOC PROVISION AND EMPLOYEE WISE DETAILS WERE NOT PREPARED / AVAILABLE FOR THE SAID AMOUNT ; INTEREST ALLOWED IN GRATUITY AS PER COURT ORDER ; INTEREST ON SALARY @15% CANNOT BE

													ALLOWED
7		Krishna Kant Uniyal	26/5/23	2567130	2567130	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
8		HARMEET KAUR DUA	26/5/23	2100191	1943991	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	156200	INTEREST ALLOWED IN GRATUITY AS PER COURT ORDER ; ADMITTED AS PER BOOKS LIABILITY PLUS INTEREST ON GRATUITY;
9		T Sanjay Kumar	26/5/23	1504867	1504867	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
10		Suresh chandra Pareek	26/5/23	4217411	4181913	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	35498	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
11		Shankar Lal Goswami	26/5/23	1032062	1032062	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
12		Jitendra Prasad Singh	22/5/23	2596879	2596879	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM

								ORDERS WITH SOLE FC BEING SBI					
13		Iqbal Singh	25/5/23	2822307	2605196	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	217111	INTERIM RELIEF CANNOT BE ADMITTED AS PARTIALLY WRITTEN OFF FROM BOOKS OF CD AND IT WAS AN ADHOC PROVISION AND EMPLOYEE WISE DETAILS WERE NOT PREPARED / AVAILABLE FOR THE SAID AMOUNT ; INTEREST ALLOWED IN GRATUITY AS PER COURT ORDER
14		Karan Singh	27/5/23	1237389	1237389	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED FULLY; INTEREST ALLOWED IN GRATUITY AS PER COURT ORDER
15		Gaya Prasad Sharma	27/5/23	1800573	1800573	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
16		Ram Shankar Chaurasia	28/5/23	2643781	2595871	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	47910	INTEREST ON GRATUITY INCLUDED AS PER ORDER; INTEREST

								SBI					ADDED TO OUSTANDING AS PER BOOKS
17		V Sundar	29/5/23	2596899	2197242	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	399657	INTEREST ON GRATUITY INCLUDED AS PER ORDER; INTEREST ADDED TO OUSTANDING AS PER BOOKS
18		Shailendra Jha	31/5/23	1152687	1152687	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
19		Bishan Singh Negi	31/5/23	2784075	2784075	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
20		Mohan Lal Joshi	29/5/23	2061515	2061515	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
21		Sonam Agrawal	29/5/23	3370022	2034964	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	1335058	ADMITTED AS PER BOOKS LIABILITY PLUS INTEREST ON GRATUITY PLUS DIFFERENTIAL GRATUITY ADDED ; INTERIM RELIEF CANNOT BE ADMITTED AS PARTIALLY

													WRITTEN OFF FROM BOOKS OF CD AND IT WAS AN ADHOC PROVISION AND EMPLOYEE WISE DETAILS WERE NOT PREPARED / AVAILABLE FOR THE SAID AMOUNT ; INTEREST ALLOWED IN GRATUITY AS PER COURT ORDER ; INTEREST ON SALARY @15% CANNOT BE ALLOWED AS NO COURT ORDERS REGARDING THE SAME
22		Bibhuti Ranjan Das	29/5/23	1771871	1771871	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED FULLY; INTEREST ALLOWED IN GRATUITY AS PER COURT ORDER
23		T Kumar/G Kavitha/T K Praveen/ Pavithra K	30/5/23	3620894	3620894	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
24		S Murali	31/5/23	144734	144734	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM

								SOLE FC BEING SBI					
25		Arvind Kumar	25/5/23	2985399	2985399	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
26		Ramesh Chand Sain	26/5/23	2882738	2882738	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
27		Mahesh Kumar Sharma	29/5/23	1976638	1436267	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	540371	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
28		Manoj Bhadra	29/5/23	4933374	4933374	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED FULLY; INTEREST ALLOWED IN GRATUITY AS PER COURT ORDER
29		Mohan DeshPandey	28/5/23	2702957	2702957	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM ; AS COURT ORDERS ARE THERE
30		Late Sayeed Anjum/Sabiq ua Anjum	31/5/23	452859	452859	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM

31		Sujata Deb	31/5/23	2776954	2776954	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
32		Preeti Prabhakar Khate	01/6/23	111025	111025	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
33		Javed Akhtar	01/6/23	2593305	2593305	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
34		Rita Sachdeva	29/5/23	4344118	2721397	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	1622721	ADMITTED AS PER BOOKS LIABILITY PLUS INTEREST ON GRATUITY PLUS DIFFERENTIAL GRATUITY ADDED ; INTERIM RELIEF CANNOT BE ADMITTED AS PARTIALLY WRITTEN OFF FROM BOOKS OF CD AND IT WAS AN ADHOC PROVISION AND EMPLOYEE WISE DETAILS WERE NOT PREPARED / AVAILABLE FOR THE SAID AMOUNT ;

													INTEREST ALLOWED IN GRATUITY AS PER COURT ORDER ; INTEREST ON SALARY @15% CANNOT BE ALLOWED AS NO COURT ORDERS REGARDING THE SAME
35		Sumit Kumar Saxena	1/6/23	2487593	2487593	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
36		Rajesh Kumar	1/6/23	111312	111312	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
37		Parthiv Kumar	1/6/23	67123	67123	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
38		Ritambhara Shastri	1/6/23	840194	840194	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
39		Wajeed Ullah Khan	1/6/23	1689677	1674677	EMPLOY EES CLAIM IN	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED	0	NA	0	15000	ADMITTED AS PER BOOKS OF CD/ AS PER



						FORM D		AS PER NCLT ORDERS WITH SOLE FC BEING SBI					RECORDS
40		Tej Singh Chauhan	1/6/23	2270895	2228334	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	42561	INTEREST ALLOWED IN GRATUITY AS PER COURT ORDER ; ADMITTED AS PER COURT ORDERS , SOME TA BILL NOT ADMITTED WHICH IS NOT IN BOOKS
41		Ramesh Bhan	1/6/23	1101361	1101361	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADDITIONAL INTEREST ON GRATUITY INCLUDED AS PER ORDER; INTEREST ADDED TO OUSTANDING AS PER BOOKS
42		Surender Sharn	1/6/23	2544532	2544532	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
43		Jyoti Midha	1/6/23	6711796	1313068	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	5398728	DUES TILL JAN 2018 ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS; THRIFT SOCIETY HAS SEPARATELY FILED A CLAIM WHICH IS ADMITTED IN

													CLAIM OF THRIFT SOCIETY; INTEREST ON SALARY/ EL/CL/LTA/ GRATUITY CANNOT BE ALLOWED AS NO COURT ORDERS REGARDING THE SAME; AS PER INTERNAL MEMO OF CD OF "NO WORK NO PAY" SALARY WAS NOT ADMITTED FROM 1/2/18 TILL 30/4/2022 EARLIER BUT COURT ORDERS PASSED IN AUG 2023 PASSED DURING MORATORIUM UNDER SECTION 14, THUS IS BEING APPEALED AGAINST. THE CLAIM IS SUBJECT TO THE FINAL ORDERS OF THE ROUSE AVENUE COURT (AFTER TAKING INTO CONSIDERATION SECTION 14 OF IBC)
44		Vinod Kumar	1/6/23	78605	78605	EMPLOY	NO	NOT APPLICABLE WEF 6/2/2024, AS	0	NA	0	0	FULLY

						EES CLAIM IN FORM D		COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI					ADMITTED; AS PER CLAIM
45		Kunal Rana	31/5/23	1012068	1012068	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED FULLY; INTEREST ALLOWED IN GRATUITY AS PER COURT ORDER
46		Ashok Kumar Singh	31/5/23	2465286	2465286	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
47		Rajesh V Jobanputra	1/6/23	3525229	3449597	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	75632	INTEREST ON GRATUITY INCLUDED AS PER ORDER; INTEREST ADDED TO OUSTANDING AS PER BOOKS
48		Ved Prakash	1/6/23	4043036	2611812	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	1431224	ADMITTED AS PER BOOKS LIABILITY PLUS INTEREST ON GRATUITY; INTERIM RELIEF CANNOT BE ADMITTED AS PARTIALLY WRITTEN OFF FROM BOOKS OF CD AND IT WAS AN ADHOC PROVISION AND EMPLOYEE WISE

													DETAILS WERE NOT PREPARED / AVAILABLE FOR THE SAID AMOUNT ; INTEREST ALLOWED IN GRATUITY AS PER COURT ORDER ; INTEREST ON SALARY AND LTA @15% CANNOT BE ALLOWED AS NO COURT ORDERS REGARDING THE SAME
49		Late Vinod Singh Rawat/Seema Rawat	1/6/23	2029127	2029127	EMPLOYEES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
50		Jag Mohan Singh	31/5/23	2183981	2183981	EMPLOYEES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
51		Surinder Nath Chandna	31/5/23	372522	372522	EMPLOYEES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
52		Vinay Verma	31/5/23	872005	561359	EMPLOYEES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT	0	NA	0	310646	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS

								ORDERS WITH SOLE FC BEING SBI					
53		Vinesh Kumar Sharma	31/5/23	1065582	1013205	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	52377	INTEREST ON GRATUITY INCLUDED AS PER ORDER; INTEREST ADDED TO OUSTANDING AS PER BOOKS
54		Rajinder Paul Kumar	31/5/23	3677006	3677006	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED FULLY; INTEREST ON GRATUITY INCLUDED AS PER ORDER
55		Late Durga Prasad Dubey	31/5/23	371152	371152	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
56		Late Surendra Kumar Pandey	31/5/23	966640	966640	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
57		Bhuvneshwer Prasad Joshi	31/5/23	45983	45983	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
58		Late Ravi Prakash	31/5/23	3370315	2656075	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH	0	NA	0	714240	ADMITTED AS PER BOOKS LIABILITY PLUS INTEREST ON GRATUITY;

								SOLE FC BEING SBI					INTERIM RELIEF CANNOT BE ADMITTED AS PARTIALLY WRITTEN OFF FROM BOOKS OF CD AND IT WAS AN ADHOC PROVISION AND EMPLOYEE WISE DETAILS WERE NOT PREPARED / AVAILABLE FOR THE SAID AMOUNT ; INTEREST ALLOWED IN GRATUITY AS PER COURT ORDER ; INTEREST ON SALARY @15% CANNOT BE ALLOWED AS NO COURT ORDERS REGARDING THE SAME
59		S Santhana Gopalan	31/5/23	2444861	2444861	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
60		Late Gyanendra Kalshan	31/5/23	512766	512766	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
61		Jitendra	31/5/23	3225389	3225389	EMPLOY	NO	NOT APPLICABLE WEF 6/2/2024, AS	0	NA	0	0	ADMITTED

		Kumar				EES CLAIM IN FORM D		COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI					FULLY; INTEREST ALLOWED IN GRATUITY AS PER COURT ORDER
62		Radhika Prasad Verma	31/5/23	1703158	1703158	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED FULLY; INTEREST ALLOWED IN GRATUITY AS PER COURT ORDER
63		MAHENDER MASSEY	31/5/23	1477611	1087687	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	389924	ADMITTED AS PER BOOKS LIABILITY PLUS INTEREST ON UNPAID GRATUITY
64		Narendra Kumar Srivastava	31/5/23	5002998	5002998	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER COURT ORDER
65		Nand Kishore Goud	31/5/23	2275192	2275192	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
66		Sumant Dattaram Gajinkar	31/5/23	910269	910269	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	INTEREST ON GRATUITY INCLUDED AS PER ORDER;; FULLY ADMITTED; AS PER CLAIM
67		Late Nar Bahadur	31/5/23	322075	322075	EMPLOY EES	NO	NOT APPLICABLE WEF 6/2/2024, AS	0	NA	0	0	FULLY ADMITTED; AS

		Rai/Bandana Rai				CLAIM IN FORM D		COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI					PER CLAIM
68		Satish Chandra sahu	31/5/23	2279992	2279992	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	INTERIM RELIEF CANNOT BE ADMITTED AS PARTIALLY WRITTEN OFF FROM BOOKS OF CD AND IT WAS AN ADHOC PROVISION AND EMPLOYEE WISE DETAILS WERE NOT PREPARED / AVAILABLE FOR THE SAID AMOUNT ; INTEREST ALLOWED IN GRATUITY AS PER COURT ORDER
69		Bhupinder Singh	31/5/23	111609	111609	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
70		Manoj Kumar Saxena	31/5/23	1913372	1913372	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
71		Amirishetty Srinivasulu	01/06/23	2186141	2156141	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT	0	NA	0	30000	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS



								ORDERS WITH SOLE FC BEING SBI					
72		Maturi Appa Rao	01/06/23	2359648	2329648	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	30000	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
73		George Fernandes	01/06/23	2421329	2391329	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	30000	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
74		Surya Narayana Murthy Punnamaraju	01/06/23	2043079	2013079	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	30000	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
75		Mohammed Rizwan	01/06/23	2492076	2462076	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	30000	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
76		Vemaram Venkatesulu	01/06/23	3265493	3235493	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	30000	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
77		BABU RAM CHAUDHARY	29/5/23	863573	663612	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	199961	INTERIM RELIEF CANNOT BE ADMITTED AS PARTIALLY WRITTEN OFF FROM BOOKS OF CD AND IT WAS

													AN ADHOC PROVISION AND EMPLOYEE WISE DETAILS WERE NOT PREPARED / AVAILABLE FOR THE SAID AMOUNT ; INTEREST ALLOWED IN GRATUITY AS PER COURT ORDER
78		Ram Pal Singh	29/5/23	1047373	828621	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	218752	INTERIM RELIEF CANNOT BE ADMITTED AS PARTIALLY WRITTEN OFF FROM BOOKS OF CD AND IT WAS AN ADHOC PROVISION AND EMPLOYEE WISE DETAILS WERE NOT PREPARED / AVAILABLE FOR THE SAID AMOUNT ; INTEREST ALLOWED IN GRATUITY AS PER COURT ORDER
79		Late Ram Lal Verma	01/06/23	295000	220743	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	74257	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS (AS PER VRS OUTSTANDING DUES)
80		MAHABIR	01/06/23	52161	52161	EMPLOY	NO	NOT APPLICABLE WEF 6/2/2024, AS	0	NA	0	0	FULLY

		SINGH				EES CLAIM IN FORM D		COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI					ADMITTED; AS PER CLAIM
81		Vijay Shantaram Kadam	02/06/23	2341413	2181801	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	159612	INTEREST ON GRATUITY INCLUDED AS PER ORDER; INTEREST ADDED TO OUSTANDING AS PER BOOKS; INTERIM RELIEF CANNOT BE ADMITTED AS PARTIALLY WRITTEN OFF FROM BOOKS OF CD AND IT WAS AN ADHOC PROVISION AND EMPLOYEE WISE DETAILS WERE NOT PREPARED / AVAILABLE FOR THE SAID AMOUNT
82		M K Sunil Kumar	02/06/23	37619	37619	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
83		Suryakant Haribhau Kondalkar	02/06/23	1343884	1343884	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM

84		Joseph P John	02/06/23	30005	30005	EMPLOYEES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
85		Rukhsana Begum	02/06/23	2130336	2130336	EMPLOYEES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
86		Abhay Nath Jha	01/06/23	3612201	3345296	EMPLOYEES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	266905	ADMITTED AS PER BOOKS LIABILITY; INTERIM RELIEF CANNOT BE ADMITTED AS PARTIALLY WRITTEN OFF FROM BOOKS OF CD AND IT WAS AN ADHOC PROVISION AND EMPLOYEE WISE DETAILS WERE NOT PREPARED / AVAILABLE FOR THE SAID AMOUNT ; ;PF HAS ALREADY BEEN CLAIMED BY THE EPF DEPARTMENT
87		Ajit Kumar Kaw	01/06/23	589642	589642	EMPLOYEES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM

88		Manoranjan Das	01/06/23	2135061	2135061	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED FULLY; INTEREST ALLOWED IN GRATUITY AS PER COURT ORDER
89		Sunil Kumar Bhatia	01/06/23	130545	130545	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
90		Rajesh Gupta	01/06/23	53302	53302	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
91		Late Shailendra Kumar Sharma	01/06/23	687706	687706	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
92		Late Gurdip Singh/Jasbir Kaur/Sukhamrit singh	31/5/23	968750	968750	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
93		Muneer Ahmed	31/5/23	1237102	1088234	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	148868	INTEREST ON GRATUITY INCLUDED AS PER ORDER; INTEREST ADDED TO OUSTANDING AS PER BOOKS

94		Raj Kumar Mishra	31/5/23	3811215	3811215	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
95		Ravindra Kumar Sharma	31/5/23	1792755	1772434	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	20321	INTEREST ALLOWED IN GRATUITY AS PER COURT ORDER
96		Jai Prakash Awasthi	31/5/23	1342353	1342353	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED FULLY; INTEREST ALLOWED IN GRATUITY AS PER COURT ORDER
97		Shantilal Avacharbhai Patel	31/5/23	3647760	3647760	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED FULLY; INTEREST ALLOWED IN GRATUITY AS PER COURT ORDER
98		Ashok Upadhyay	26/5/23	4568198	3386488	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	1181710	INTEREST ON GRATUITY INCLUDED AS PER ORDER; INTEREST ADDED TO OUSTANDING AS PER BOOKS
99		Mahadev Prasad Sharma	29/5/23	913568	682576	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	230992	INTERIM RELIEF CANNOT BE ADMITTED AS PARTIALLY WRITTEN OFF FROM BOOKS OF

													CD AND IT WAS AN ADHOC PROVISION AND EMPLOYEE WISE DETAILS WERE NOT PREPARED / AVAILABLE FOR THE SAID AMOUNT ; INTEREST ALLOWED IN GRATUITY AS PER COURT ORDER
100		Mukesh Kaushik	28/5/23	449404	449404	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
101		Jayashree Srivivasan Raja	31/5/23	681862	670251	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	11611	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
102		Shivani Nauriyal	1/6/23	2815498	2815498	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
103		Shaija S Bipin	31/5/23	3010236	3010236	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
104		Madhulika	1/6/23	1079105	1079105	EMPLOY	NO	NOT APPLICABLE WEF 6/2/2024, AS	0	NA	0	0	FULLY

		Sinha				EES CLAIM IN FORM D		COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI					ADMITTED; AS PER CLAIM
105		Late Yogendra K Upadhyay/ Rajeshwari Upadhyay	1/6/23	246077	246077	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
106		Chetan Sharma	1/6/23	112503	112503	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
107		Ramesh Kumar Sharma	31/5/23	2238042	2055282	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	182760	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
108		Naresh Kumar	1/6/23	713601	713601	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
109		Late Ram Kishan/Shashi Bala	1/6/23	587989	587989	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
110		Ashok Kumar	1/6/23	120915	120915	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM



								ORDERS WITH SOLE FC BEING SBI					
111		Abinash Kumar Jha	2/6/23	39121	39121	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
112		Basant Ballabh Tiwari	2/6/23	78991	78991	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
113		Harpal Singh Bedi	2/6/23	136549	136549	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
114		Virender Verma	2/6/23	501846	421583	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	80263	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
115		Upendra Kumar	2/6/23	63934	63934	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
116		Pawan Kumar Verma	2/6/23	49146	49146	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM

117		OM Prakash	31/5/23	51705	51705	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
118		Manohar Kumar Joshi	31/5/23	2398951	2398951	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
119		Nand Ram Sharma	31/5/23	125000	100115	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	24885	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
120		Ashok Kumar	1/6/23	996775	996775	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
121		V Ramachandr an Nair	3/6/23	81893	81893	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
122		Ashok Tuteja	1/6/23	37423	37423	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
123		D Ramalingam	31/5/23	64049	64049	EMPLOY EES CLAIM IN	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM

						FORM D		CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI					
124		Manohar Singh	30/5/23	248781	245922	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	2859	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
125		Shobhna Jain	31/5/23	133753	133753	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
126		Aprajita Snatak	29/5/23	2650552	2077368	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	573184	ADMITTED AS PER BOOKS LIABILITY PLUS INTEREST ON GRATUITY; INTERIM RELIEF CANNOT BE ADMITTED AS PARTIALLY WRITTEN OFF FROM BOOKS OF CD AND IT WAS AN ADHOC PROVISION AND EMPLOYEE WISE DETAILS WERE NOT PREPARED / AVAILABLE FOR THE SAID AMOUNT ; INTEREST ALLOWED IN GRATUITY AS PER COURT

													ORDER ; INTEREST ON SALARY @15% CANNOT BE ALLOWED AS NO COURT ORDERS REGARDING THE SAME
127		Late Suresh Chand Goyal/Sunita Goyal	31/5/23	1386936	1386936	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
128		Sharda Prasad Tiwari	31/5/23	812908	812908	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
129		Late Karam Vir Singh/Resha m	30/5/23	581098	581098	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
130		Rakesh Kumar Pandey	25/5/23	1480642	1240907	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	239735	INTEREST ON GRATUITY INCLUDED AS PER ORDER; INTEREST ADDED TO OUSTANDING AS PER BOOKS
131		Ravinder Singh	1/6/23	547904	547904	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM

								SBI					
132		Naz Asghar	1/6/23	1170094	1170094	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
133		Lal Singh Rawat	30/5/23	790420	790420	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
134		Late Buddhadev Ghosh/Anura dha Ghosh	25/5/23	199790	199790	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
135		Late Neeraj Bajpai/Sita Bajpai	31/5/23	2085393	1985393	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	100000	INTEREST ON GRATUITY INCLUDED AS PER ORDER; INTEREST ADDED TO OUSTANDING AS PER BOOKS
136		Roop Chand	31/5/23	286946	286946	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
137		Rawat Singh Rawat	31/5/23	166868	166868	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM

138		Late S Seshadri/See thalakshmi S	31/5/23	332186	205184	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	127002	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS (AS PER VRS OUTSTANDING DUES)
139		Prem Singh Dogra	30/5/23	155493	155493	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
140		Late Dev Jyoti Basu/Sabari Basu	1/6/23	38328	38328	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
141		Late Puran Lal Sen/Pushpa Sen	28/5/23	2371188	2324351	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	46837	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
142		Late Rajender Singh/Kamlesh	2/6/23	67111	67111	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
143		Ravindra Anant Belose/Rekha Ravindra Belose	29/5/23	98183	98183	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	INTEREST CANNOT BE ALLOWED WITHOUT ANY ORDERS / AGREEMENT REGARDING THE SAME; FULLY

													ADMITTED; AS PER CLAIM;
144		Late Shagufta Wahid/Arif Jamal Siddiqui	31/5/23	874631	874631	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
145		Bivash Chandra Dey	1/6/23	915786	453130	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	462656	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
146		Lakhan SinghThakur	1/2/23	159391	159391	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
147		Late Sharad Kumar Deshmukh/Chanda Deshmukh	30/5/23	382963	349108	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	33855	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS (AS PER VRS OUTSTANDING DUES)
148		Satish Kumar Sharma	31/5/23	952251	952251	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED FULLY; INTEREST ALLOWED IN GRATUITY AS PER COURT ORDER
149		Abdus Salam	2/6/23	2580170	2580170	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM

								SBI					
150		Late Dharmendra Singh Negi/Sudha Negi	2/6/23	18242	18242	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
151		Sant Lal	1/6/23	51168	51168	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
152		Late Himanshu Joshi/Sunita Joshi	1/6/23	584675	538790	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	45885	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
153		MD Rashid Jamal Shamsi	1/6/23	61001	61001	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
154		Late Mahender Kumar Pandey/Meera Pandey	1/6/23	392100	317100	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	75000	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
155		Ajay Kumar Gupta	31/5/23	1506295	1498592	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	7703	INTEREST INCLUDED AS PER ORDER; INTEREST ADDED TO OUSTANDING AS PER BOOKS PLUS



													DIFFERENTIAL SALARY
156		M Chenna Nagaraj	1/6/23	1410000	869688	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	540312	ADMITTED AS PER BOOKS LIABILITY, NO ORDER REGARDING INTEREST ON GRATUITY IS THERE
157		Rajinder Paul Arora	29/5/23	3667203	3667203	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
158		Shyam Singh	2/6/23	52471	52471	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
159		Jai Prakash Tyagi	2/6/23	2623199	2623199	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
160		SHOBHANA SINHA	2/6/23	163416	101395	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	62021	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
161		KULDEEP N Mathur	2/6/23	117177	117177	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM

								SBI					
162		Amar Nath Trivedi	30/5/23	110797	110797	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
163		Pankaj Mehrotra	2/6/23	69642	69642	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
164		Late Neelima/Pra mood Kumar	2/6/23	1290334	1290334	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
165		Late Pradip Kumar Mukherjee	2/6/23	107190	107190	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
166		LATE Rahim Khan/Haseena Begum	2/6/23	1584225	1584225	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
167		Pradeep Kumar Kashyap	2/6/23	628467	193706	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	434761	ADMITTED AS PER BOOKS LIABILITY, INTEREST ON LTA AND EARNED LEAVE CANNOT BE ALLOWED AS NO

													COURT ORDERS REGARDING THE SAME
168		Prakash Owhal	2/6/23	622202	622202	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
169		Raj Kumar Bhattacharya	2/6/23	75349	75349	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
170		Rajnish Kumar Mishra	2/6/23	4057918	4057918	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
171		V Venkata Durga Prasad	2/6/23	3787633	3735927	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	51706	INTEREST ON GRATUITY INCLUDED AS PER ORDER; INTEREST ADDED TO OUSTANDING AS PER BOOKS; CONTRACTUAL AMOUNT ADDED
172		Late Rajesh Kumar	2/6/23	33648	1920	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	31728	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
173		Raju Ghopal	2/6/23	131034	131034	EMPLOY EES	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-	0	NA	0	0	FULLY ADMITTED; AS

						CLAIM IN FORM D		CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI					PER CLAIM
174		Kailash Nayak	2/6/23	30312	30312	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
175		UMESH CHAND SAXENA	2/6/23	108810	108810	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
176		Sukhdev Singh	2/6/23	54938	54938	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
177		Sarat Kumar Behera	2/6/23	2685170	2685170	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED FULLY; INTEREST ALLOWED IN GRATUITY AS PER COURT ORDER
178		Shri Krishna Paul	2/6/23	222451	222451	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
179		B Sanyasi Rao	2/6/23	1902450	1888303	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH	0	NA	0	14147	INTEREST ON GRATUITY INCLUDED AS PER ORDER;

								SOLE FC BEING SBI					INTEREST ADDED TO OUSTANDING AS PER BOOKS
180		Amarendra Singh	2/6/23	206807	206807	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
181		Babu Lukose	30/5/23	586162	586162	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
182		BALRAJ SINGH	2/6/23 and 5/7/23	1681562	1677205	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	4357	INTEREST ON GRATUITY INCLUDED AS PER ORDER; FULLY ADMITTED
183		CHANDRA PRAKASH JHA	2/6/23	4000000	402619	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	3597381	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
184		Deepak Bhattacharya	2/6/23	181631	138106	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	43525	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS; THRIFT SOCIETY HAS SEPRATELY FILED A CLAIM
185		LATE P Ganesan/G Subbulakshmi	2/6/23	1206527	1028971	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH	0	NA	0	177556	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS

								SOLE FC BEING SBI					
186		Sanjay Bhatnagar	30/5/23	578107	578107	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
187		Satya Narayan Jha	2/6/23	220073	166068	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	54005	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS; THRIFT SOCIETY HAS SEPRATELY FILED A CLAIM
188		Shivaji	2/6/23	4162737	3760587	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	402150	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
189		Sushmita Goswami	2/6/23	2728972	2708087	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	20885	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
190		Vijay Kumar Gupta	2/6/23	248230	248230	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
191		Arun Kumar Poddar	2/6/23	68401	68401	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM

192		Rabindra Kumar Jha	2/6/23	56745	56745	EMPLOYEES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
193		BALIJE Palli BHASKARA RAO	2/6/23	24995	0	EMPLOYEES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	24995	NO AMOUNT REFLECTED TO BE PAID A SPER BOOKS OF ACCOUNTS; AMOUNT AS PER VRS ALREADY PAID;
194		Gurmeet Singh	2/6/23	2926273	1888946	EMPLOYEES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	1037327	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS; INTERIM RELIEF CANNOT BE ADMITTED AS PARTIALLY WRITTEN OFF FROM BOOKS OF CD AND IT WAS AN ADHOC PROVISION AND EMPLOYEE WISE DETAILS WERE NOT PREPARED / AVAILABLE FOR THE SAID AMOUNT
195		Karlapudi Nageswara Rao	2/6/23	3809261	3779261	EMPLOYEES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	30000	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
196		Kiran Lall	2/6/23	2387582	1777223	EMPLOYEES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS	0	NA	0	610359	ADMITTED AS

						EES CLAIM IN FORM D		COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI					PER BOOKS OF CD/ AS PER RECORDS; INTERIM RELIEF CANNOT BE ADMITTED AS PARTIALLY WRITTEN OFF FROM BOOKS OF CD AND IT WAS AN ADHOC PROVISION AND EMPLOYEE WISE DETAILS WERE NOT PREPARED / AVAILABLE FOR THE SAID AMOUNT
197		Adarsh Chaurasia	8/6/23	606696	606696	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
198		Late Asoke Ganguli/Bulbul Ganguli	6/6/23	485829	485829	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
199		Late Gongalla Prabhu/Rekeli Nagarani	6/6/23	867909	867909	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
200		Late H Mahesh/Hakke Suman	6/6/23	1821019	1821019	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM



								ORDERS WITH SOLE FC BEING SBI					
201		Late Man Mohan Singh Kahlon /Anju Bala	6/6/23	350000	53930	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	296070	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS; INTERIM RELIEF CANNOT BE ADMITTED AS PARTIALLY WRITTEN OFF FROM BOOKS OF CD AND IT WAS AN ADHOC PROVISION AND EMPLOYEE WISE DETAILS WERE NOT PREPARED / AVAILABLE FOR THE SAID AMOUNT ; INTEREST CLAIMED IN RECOVERY SUIT CANNOT BE ADJUDICATED BY IRP, AS NO COURT ORDERS REGARDING THE SAME
202		Late Rajesh Kumar Jain/Malti Jain	6/6/23	462339	462339	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
203		Suraj Kumar Mathur	6/6/23	141131	141131	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM

								SOLE FC BEING SBI					
204		Jag Mohan Kaura	6/6/23	64355	64335	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	20	FULLY ADMITTED; AS PER CLAIM
205		SAWRAJ SHARMA	8/6/23	77971	77971	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
206		Satish Kumar Sinha	8/6/23	3303804	3303804	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
207		Mahesh Rajput	8/6/23	3107239	2347472	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	759767	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS; INTERIM RELIEF CANNOT BE ADMITTED AS PARTIALLY WRITTEN OFF FROM BOOKS OF CD AND IT WAS AN ADHOC PROVISION AND EMPLOYEE WISE DETAILS WERE NOT PREPARED / AVAILABLE FOR THE SAID AMOUNT
208		Nand Kumar	4/6/23	1451695	1451695	EMPLOY	NO	NOT APPLICABLE WEF 6/2/2024, AS	0	NA	0	0	FULLY

		Verma				EES CLAIM IN FORM D		COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI					ADMITTED; AS PER CLAIM
209		Nishikant Namdeo Matlane	8/6/23	1415299	1415299	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
210		Prakash Baburao Pawar	2/6/23	1464537	1285514	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	179023	FULLY ADMITTED AS PER CLAIM, LESS INTERIM RELIEF CANNOT BE ADMITTED AS PARTIALLY WRITTEN OFF FROM BOOKS OF CD AND IT WAS AN ADHOC PROVISION AND EMPLOYEE WISE DETAILS WERE NOT PREPARED / AVAILABLE FOR THE SAID AMOUNT
211		R S Srinivasan	3/6/23	2115660	1689807	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	425853	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS; NO ORDERS PASSED OF INTEREST ON GRATUITY THUS INTEREST CANNOT BE ALLOWED
212		Rewat Singh	8/6/23	146318	146318	EMPLOY	NO	NOT APPLICABLE	0	NA	0	0	FULLY

						EES CLAIM IN FORM D		WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI					ADMITTED; AS PER CLAIM
213		Shiv Charan Sharma	4/6/23	626323	626323	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
214		Vijay Kumar	7/6/23	2369599	1589861	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	779738	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS; INTERIM RELIEF CANNOT BE ADMITTED AS PARTIALLY WRITTEN OFF FROM BOOKS OF CD AND IT WAS AN ADHOC PROVISION AND EMPLOYEE WISE DETAILS WERE NOT PREPARED / AVAILABLE FOR THE SAID AMOUNT
215		Vikram Singh	7/6/23	3414843	2241645	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	1173198	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS; INTERIM RELIEF CANNOT BE ADMITTED AS PARTIALLY WRITTEN OFF FROM BOOKS OF

													CD AND IT WAS AN ADHOC PROVISION AND EMPLOYEE WISE DETAILS WERE NOT PREPARED / AVAILABLE FOR THE SAID AMOUNT
216		Mahabir Singh Bisht	1/6/23	1843253	1843253	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	INTEREST ON GRATUITY INCLUDED AS PER ORDER; INTEREST ADDED TO OUSTANDING AS PER BOOKS
217		Madan Lal	7/6/23	401437	270977	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	130460	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS (AS PER VRS OUTSTANDING DUES)
218		Sreedharan Pillai	8/6/23	202689	202689	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
219		SURAJ PRAKASH SHARMA	8/6/23	96058	96058	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
220		AVINASH MASNE	8/6/23	995153	995153	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM

								ORDERS WITH SOLE FC BEING SBI					
221		LATE MOHAN SINGH UNTHAD		318471	318471	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
222		Ashok Murari Mhadgut	8/6/23	853519	853519	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
223		Akhilesh Awasthy	7/6/23	37276	37276	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
224		Arabinda Boro	6/6/23	3048926	3048926	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
225		Late Jagdev Singh Kahlon /Meena Kumari Kahlon	1/6/23	3017699	2842699	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	175000	FULLY ADMITTED AS PER BOOKS OUTSTANDING ; INTERIM RELIEF CANNOT BE ADMITTED AS PARTIALLY WRITTEN OFF FROM BOOKS OF CD AND IT WAS AN ADHOC PROVISION AND

													EMPLOYEE WISE DETAILS WERE NOT PREPARED / AVAILABLE FOR THE SAID AMOUNT ;
226		Surinder Pal	1/6/23	262955	175359	EMPLOYEES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	87596	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS (AS PER VRS OUTSTANDING DUES) ; INTERIM RELIEF CANNOT BE ADMITTED AS PARTIALLY WRITTEN OFF FROM BOOKS OF CD AND IT WAS AN ADHOC PROVISION AND EMPLOYEE WISE DETAILS WERE NOT PREPARED / AVAILABLE FOR THE SAID AMOUNT ;
227		SHRIKANT SHANKAR BARASKAR	8/6/23	174288	174288	EMPLOYEES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
228		Shireesh Chandra Mishra	8/6/23	139681	24980	EMPLOYEES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	114701	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS; INTEREST ON SALARY @12% ON BASIC 24980 CANNOT BE

													ALLOWED AS NO COURT ORDERS REGARDING THE SAME
229		B B PURI	8/6/23	84942	84942	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
230		Gerra Madhusudan	9/6/23	290919	290919	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
231		ASHOK KUMAR SRIVASTAVA	29/5/23	100000	99044	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	956	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
232		ASHWANI KUMAR AHLUWALIA	12/6/23	502707	395860	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	106847	FULLY ADMITTED AS PER BOOKS OUTSTANDING ; INTERIM RELIEF CANNOT BE ADMITTED AS PARTIALLY WRITTEN OFF FROM BOOKS OF CD AND IT WAS AN ADHOC PROVISION AND EMPLOYEE WISE DETAILS WERE NOT PREPARED / AVAILABLE FOR THE SAID



													AMOUNT ;
233		Santanu Kumar Das	12/6/23	23865	23865	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
234		Harkirat Singh	12/6/23	430588	430588	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
235		Late Ratnesh Kumar/Sulekha Kumari	12/6/23	789085	789085	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
236		RADHEY SHYAM RAY	12/6/23	103324	103324	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
237		USHA BALAJI		69717	69717	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
238		VIKRAM SINGH BISHT	13/6/23	124684	124684	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
239		Late I.	13/6/23	50348	22313	EMPLOY	NO	NOT APPLICABLE	0	NA	0	28035	ADMITTED AS

		Gopala Krishna Murthy/I.Lapakurthi Sundaramma				EES CLAIM IN FORM D		WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI					PER BOOKS OF CD/ AS PER RECORDS (AS PER VRS OUTSTANDING DUES)
240		Late Basant Srivastava/Jagriti Srivastava	13/6/23	319914	319914	EMPLOYEES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
241		Chikani Dhirajlal Avcharbhai	13/6/23	430648	430648	EMPLOYEES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
242		LATE DAMODAR THAKURIA	20/6/23	820335	820335	EMPLOYEES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
243		P MOHAN DAS	20/6/23	139967	139967	EMPLOYEES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
244		RAM MALA	20/6/23	113417	113417	EMPLOYEES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
245		R SEDHURAMAN	20/6/23	54064	54064	EMPLOYEES CLAIM IN	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM

						FORM D		AS PER NCLT ORDERS WITH SOLE FC BEING SBI					
246		LATE UMESH CHANDRA SARMA / MIRA DEVI	20/6/23	392596	392596	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
247		K SRIDHARAN	20/6/23	2100000	1935312	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	164688	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
248		LATE HARSHAD SHIVAJIRAO KAWARTI	20/6/23	180905	180905	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
249		DINESH KUMAR YADAV	20/6/23	48871	48871	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
250		PANDURAN G RAMCHANDRA PHOPSE	20/6/23	199107	199107	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
251		NACHHATA R SINGH	13/6/23	315815	223540	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING	0	NA	0	92275	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS (AS PER VRS OUTSTANDING

								SBI					DUES); INTERIM RELIEF CANNOT BE ADMITTED AS PARTIALLY WRITTEN OFF FROM BOOKS OF CD AND IT WAS AN ADHOC PROVISION AND EMPLOYEE WISE DETAILS WERE NOT PREPARED / AVAILABLE FOR THE SAID AMOUNT
252		PRADEEP KUMAR GUPTA	20/6/23	64183	64183	EMPLOYEES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
253		S S CHAUHAN	20/6/23	99693	99693	EMPLOYEES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
254		LATE MANOHAR LAL VERMA	20/6/23	26427	26427	EMPLOYEES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
255		VK JALALI	20/6/23	91423	91423	EMPLOYEES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM

256		GANESH ABU MULE	20/6/23	2200481	2200481	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
257		B S PRABHURAJ AN	20/6/23	794400	794400	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; INTEREST ON LTA AND EARNED LEAVE CANNOT BE ALLOWED AS NO COURT ORDERS REGARDING THE SAME; CONTRACTUAL DUES ALSO PENDING/ ADDED
258		JASPAL SINGH SIDHU	20/6/23	108037	108037	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
259		S K GANGULY	20/6/23	247840	247840	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
260		LATE SHARWAN KUMAR TIWARI	20/6/23	3250803	3250803	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
261		VASANT	20/6/23	261165	261165	EMPLOY	NO	NOT APPLICABLE WEF 6/2/2024, AS	0	NA	0	0	FULLY

		DAULATRAO DATIR				EES CLAIM IN FORM D		COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI					ADMITTED; AS PER CLAIM
262		RAJ KUMAR SUMAN	20/6/23	30614	30614	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
263		B VASUDEVAN	20/6/23	1200039	1200039	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
264		KHIM BAHADUR	13/6/23	2653878	2653878	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
265		KARAN SINGH BHOU	20/6/23	2192052	2177052	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	15000	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
266		SURAJ PRAKASH	20/6/23	2264087	2249087	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	15000	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
267		NARAYAN SINGH CHAUHAN	20/6/23	1565482	1565482	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM

								ORDERS WITH SOLE FC BEING SBI					
268		JOHN XAVIER REBELLO	20/6/23	438745	438745	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
269		SUBHASH CHANDER NIGAM	20/6/23	235421	235421	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
270		SHRIKANT KALYANRAO BIDKAR	21/6/23	82977	82977	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
271		SUDHIR KUMAR	21/6/23	32940	32940	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
272		LATE SURINDER ARORA	21/6/23	144692	144692	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
273		M N PATIL (MALAGOUDA NARASAGUDA PATIL)	26/6/23	31951	31951	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM

274		SURESH H KARKERA	26/6/23	107724	107724	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
275		LATE RAJ KUMAR	26/6/23	516590	516590	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
276		ROSHAN KUMAR MEHROTRA	20/6/23	164964	164964	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
277		Benny Puducherry	28/6/23	1399330	1399330	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
278		Kuldip Singh Arora	28/6/23	178796	178796	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
279		MAHENDRA NG	28/6/23	330071	263037	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	67034	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS (AS PER VRS OUTSTANDING DUES)
280		T KRISHNASW	28/6/23	55585	55585	EMPLOY EES	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-	0	NA	0	0	FULLY ADMITTED; AS



		AMY				CLAIM IN FORM D		CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI					PER CLAIM
281		Umed Singh suneri	28/6/23	253000	150598	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	102402	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
282		NAND KUMAR PARSHURAM PATIL	10/6/2023	2200000	2169261	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	30739	INTEREST ON GRATUITY INCLUDED AS PER ORDER; INTEREST ADDED TO OUSTANDING AS PER BOOKS
283		H V Jagadeesha	02.06.2023	2405142	1335136	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	1070006	INTEREST ON GRATUITY AND GRATUITY AMOUNT INCLUDED AS PER ORDER; INTEREST ADDED TO OUSTANDING AS PER BOOKS; UNI SOCIETY AND PF DUES HAVE ALREADY BEEN CLAIMED BY THEM; INTERERST ON SALARY CANNOT BE ADMITTED IN ABSENCE OF ORDER
284		MS Murlidhar	02.06.2023	2269860	2269860	EMPLOY EES CLAIM IN	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM

						FORM D		AS PER NCLT ORDERS WITH SOLE FC BEING SBI					
285		GURULINGA PPA APGUNDE	12/7/23	83118	83118	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
286		P A GANESAN	1/8/23	67358	67358	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
287		Late Dayal Singh Bisht	4/7/23	72627	72627	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
288		Prem Chander Verma	11/7/23	128962	128962	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
289		Suresh Kumar Tripathi	11/7/23	145346	145346	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
290		Vinod Krishnarao Gade	12/7/23	96973	96973	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM

								SBI					
291		Nilesh Bhagat	12/7/23	15100	15100	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
292		Satya Narayan Sah	12/7/23	126343	126343	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
293		Gulshan Bhatia	10/7/23	172940	172940	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
294		M Venkatesha	12/7/23	61643	61643	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
295		B S Shantaram	12/7/23	59620	59620	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
296		Ramesh Sadashiv Chacherkar	4/8/23	246000	70213	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	175787	AMOUNT HAD BEEN ADMITTED AS PER 2010 LABOUR COURT ORDERS; THOUGH NOT REFLECTED IN BOOKS OF

													ACCOUNTS; APPEAL CASES GOING ON THUS INTEREST CANNOT BE ADMITTED; AS PER JULY 2012 ORDERS THE 2010 ORDERS WERE QUASHED AND SET ASIDE AND IT WAS ORDERED TO PAY 1 LAKH COMPENSATION LESS 29787 PAID
297		ARUN KUMAR KESARI	4/8/23	39950	39950	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
298		B Vijaya Kumar	1/8/23	383971	383971	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
299		G S Ravishankar	1/8/23	2734012	2292042	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	441970	INTEREST ON GRATUITY AND GRATUITY AMOUNT INCLUDED AS PER ORDER; INTEREST ADDED TO OUSTANDING AS PER BOOKS; CONTRACT SALARY

													OUTSTANDING AS PER BOOKS ADDED
300		Bishamber Dutt	19/7/23	1257507	603655	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	653852	AMOUNT ALREADY RECEIVED (AS ADMITTED BY CLAIMANT) AS PER ORDERS DEDUCTED FROM AMOUNT OF ORDER ; REST AMOUNT ADMITTED AS PER BOOKS
301		Rajendar Singh Gusain	19/7/23	1598849	906618	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	692231	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS; CD ALREADY PAID AMOUNT IN RECOVERY PROCEEDINGS WHICH WAS NOT DEDUCTED FROM CLAIM
302		Sharad Naik	17/7/23	241209	241209	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
303		Amit Pandey	19/7/23	9591	9591	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
304		Hari Namdeorao	4/8/23	54782	54782	EMPLOY EES	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-	0	NA	0	0	ADMITTED AS PER BOOKS OF

		Ghawade				CLAIM IN FORM D		CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI					CD/ AS PER RECORDS
305		PRABHAT NAIR	4/8/23	305344	188912	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	116432	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
306		Prasanta Bora	3/8/23	232675	232675	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
307		Alexander D	3/8/23	194013	165978	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	28035	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS (AS PER VRS OUTSTANDING DUES)
308		S Suresh	19/7/23	73551	73551	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
309		S GNANAVADI VELU	4/8/23	206859	206859	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
310		Deorao Shakarrao Pradhan	4/8/23	263278	70213	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH	0	NA	0	193065	AMOUNT HAD BEEN ADMITTED AS PER 2010 LABOUR COURT

								SOLE FC BEING SBI					ORDERS; THOUGH NOT REFLECTED IN BOOKS OF ACCOUNTS; APPEAL CASES GOING ON THUS INTEREST CANNOT BE ADMITTED; AS PER JULY 2012 ORDERS THE 2010 ORDERS WERE QUASHED AND SET ASIDE AND IT WAS ORDERED TO PAY 1 LAKH COMPENSATION LESS 29787 PAID
311		Late M S Prakash	19/7/23	170336	170336	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
312		CNR Vijay Kumar	11/8/23	344891	344891	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
313		Ashok Khanderao Gaikward	16/8/23	248473	248473	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
314		Deepak Bisht	16/8/23	150564	150564	EMPLOY EES	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-	0	NA	0	0	FULLY ADMITTED; AS

						CLAIM IN FORM D		CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI					PER CLAIM
315		Late Irwin Sargunam	30/08/23	330772	254677	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	76095	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS (AS PER VRS OUTSTANDING DUES)
316		MANOJ KUMAR	10/8/2023	116266	116266	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM
317	RAJESH PURI	Rajesh Kumar Puri	2 June 2023 and final revised 24/11/2023	3036194.00	3036194	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
318	RAJESH PURI	Sarika Sahni	2 June 2023 and final revised 24/11/2023	2837073.00	2837073	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
319	RAJESH PURI	Suresh Kumar Tiwary	2 June 2023 and final revised 24/11/2023	2940529.00	2940529	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
320	RAJESH PURI	Rakesh Kumar	2 June 2023 and final revised	2905537.00	2905537	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS



			24/11/2023					SOLE FC BEING SBI					
321	RAJESH PURI	Ram Lal Tiwari	2 June 2023 and final revised 24/11/2023	2696481.00	2696481	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
322	RAJESH PURI	IndraShekhar Shah	2 June 2023 and final revised 24/11/2023	3601834.00	3601834	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
323	RAJESH PURI	Asha Mishra Upadhyay	2 June 2023 and final revised 24/11/2023	2070558.00	2070558	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
324	RAJESH PURI	Manoj Kumar	2 June 2023 and final revised 24/11/2023	2370234.00	2370234	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
325	RAJESH PURI	Krishna Chandra Behera	2 June 2023 and final revised 24/11/2023	183549.00	183549	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
326	RAJESH PURI	Abdul Aziz Mir	2 June 2023 and final revised 24/11/2023	126815.00	126815	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS

327	RAJESH PURI	Dilip kr. Roy	2 June 2023 and final revised 24/11/2023	428000.00	428000	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
328	RAJESH PURI	Vilas Vasant Masne	2 June 2023 and final revised 24/11/2023	115479.00	115479	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
329	RAJESH PURI	PROBAL CHAKRAVERTI	2 June 2023 and final revised 24/11/2023	1648217.00	1648217	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
330	RAJESH PURI	Bikash Saha	2 June 2023 and final revised 24/11/2023	224350.00	224350	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
331	RAJESH PURI	Dhanraj	2 June 2023 and final revised 24/11/2023	276318.00	276318	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
332	RAJESH PURI	C M SHANMUGAM	2 June 2023 and final revised 24/11/2023	530699.00	530699	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
333	RAJESH PURI	C G Vasana	2 June 2023 and final	2193380.00	2193380	EMPLOYEES CLAIM IN	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER

			revised 24/11/20 23			FORM E		CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI					RECORDS
334	RAJESH PURI	Shivaji Shamrao Salokhe	2 June 2023 and final revised 24/11/20 23	897279.00	897279	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
335	RAJESH PURI	Dudh Nath Rai	2 June 2023 and final revised 24/11/20 23	1439574.00	1439574	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
336	RAJESH PURI	A.Kanniappa n	2 June 2023 and final revised 24/11/20 23	1123067.00	1123067	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
337	RAJESH PURI	Abdul Hamid Wani	2 June 2023 and final revised 24/11/20 23	478041.00	478041	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
338	RAJESH PURI	subrata Das gupta	2 June 2023 and final revised 24/11/20 23	680111.00	680111	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
339	RAJESH PURI	Subhas Roy Choudhary	2 June 2023 and final revised 24/11/20	761444.00	761444	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS

			23					SOLE FC BEING SBI					
340	RAJESH PURI	Vinoth Kumar	2 June 2023 and final revised 24/11/2023	261643.00	261643	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
341	RAJESH PURI	Neelkanth Kalamkar Ujjain	2 June 2023 and final revised 24/11/2023	312723.00	312723	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
342	RAJESH PURI	Okram Brajamani Singh	2 June 2023 and final revised 24/11/2023	2303526.00	2303526	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
343	RAJESH PURI	Khelen Singh Wang	2 June 2023 and final revised 24/11/2023	885296.50	885296.5	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
344	RAJESH PURI	Krishna nandan prasad	2 June 2023 and final revised 24/11/2023	47174.00	47174	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
345	RAJESH PURI	D. Purushothan an Nair	2 June 2023 and final revised 24/11/2023	100253.00	100253	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS

346	RAJESH PURI	Raghvendra Kumar Shroti	2 June 2023 and final revised 24/11/2023	388312.00	388312	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
347	RAJESH PURI	Hari sharan tripathi	2 June 2023 and final revised 24/11/2023	141675.00	141675	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
348	RAJESH PURI	Vasudev Gandhi	2 June 2023 and final revised 24/11/2023	844799.00	844799	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
349	RAJESH PURI	k. Thulasidharan	2 June 2023 and final revised 24/11/2023	637771.00	637771	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
350	RAJESH PURI	Rajender prasad	2 June 2023 and final revised 24/11/2023	263173.00	263173	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
351	RAJESH PURI	Lakhmichand	2 June 2023 and final revised 24/11/2023	50033.00	50033	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
352	RAJESH PURI	Jai parkash rana	2 June 2023 and final	130734.00	130734	EMPLOYEES CLAIM IN	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER

			revised 24/11/20 23			FORM E		CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI						RECORDS
353	RAJESH PURI	Satyanarayan dixit	2 June 2023 and final revised 24/11/20 23	319439.00	319439	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
354	RAJESH PURI	Subhash Chand Sharma	2 June 2023 and final revised 24/11/20 23	1098336.00	1098336	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
355	RAJESH PURI	PRITHA LAHIRI	2 June 2023 and final revised 24/11/20 23	3902505.00	3902505	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
356	RAJESH PURI	Mukesh Thakur	2 June 2023 and final revised 24/11/20 23	261088.00	261088	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
357	RAJESH PURI	Parimal singh	2 June 2023 and final revised 24/11/20 23	2388506.00	2388506	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
358	RAJESH PURI	G K pathak	2 June 2023 and final revised 24/11/20	2238046.00	2238046	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH	0	NA	0	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS

			23					SOLE FC BEING SBI					
359	RAJESH PURI	Raghubir Jha	2 June 2023 and final revised 24/11/2023	563595.00	563595	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
360	RAJESH PURI	A. LAKSHMANAN	2 June 2023 and final revised 24/11/2023	220439.00	220439	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
361	RAJESH PURI	Amal Kumar Sinha	2 June 2023 and final revised 24/11/2023	82962.00	82962	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
362	RAJESH PURI	P Chinna Swamy	2 June 2023 and final revised 24/11/2023	341429.00	341429	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
363	RAJESH PURI	Phanidhar Deka	2 June 2023 and final revised 24/11/2023	1258584.00	1258584	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
364	RAJESH PURI	M D SATHEESAN	2 June 2023 and final revised 24/11/2023	2491410.00	2491410	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS

365	RAJESH PURI	Chikani Kantilal Avachar bhai	2 June 2023 and final revised 24/11/2023	1660434.00	1660434	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
366	RAJESH PURI	Chandan Chakraborty	2 June 2023 and final revised 24/11/2023	3181386.00	3181386	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
367	RAJESH PURI	Amar Singh	2 June 2023 and final revised 24/11/2023	81689.00	81689	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
368	RAJESH PURI	Rampal singh	2 June 2023 and final revised 24/11/2023	2385090.00	2385090	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
369	RAJESH PURI	Suresh Kumar Sharma	2 June 2023 and final revised 24/11/2023	2607599.00	2607599	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
370	RAJESH PURI	Raghvendra Ramsajivan Tripathi	2 June 2023 and final revised 24/11/2023	4490906.00	4490906	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
371	RAJESH PURI	JAYDEVAN C	2 June 2023 and final	1582591.00	1582591	EMPLOYEES CLAIM IN	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER



			revised 24/11/20 23			FORM E		CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI					RECORDS
372	RAJESH PURI	Charan Singh	2 June 2023 and final revised 24/11/20 23	2993002.50	2993002.5	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
373	RAJESH PURI	AMAR KUMAR MITRA	2 June 2023 and final revised 24/11/20 23	2951316.00	2951316	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
374	RAJESH PURI	Suratchand Tarachand Thakur	2 June 2023 and final revised 24/11/20 23	2287371.00	2287371	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
375	RAJESH PURI	Ashok Shanta Waingankar	2 June 2023 and final revised 24/11/20 23	3418929.00	3418929	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
376	RAJESH PURI	K M Premachandr an	2 June 2023 and final revised 24/11/20 23	1283350.00	1283350	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
377	RAJESH PURI	G.B.VANAM ALI	2 June 2023 and final revised 24/11/20	3903612.00	3903612	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS

			23					SOLE FC BEING SBI					
378	RAJESH PURI	A RAMANA	2 June 2023 and final revised 24/11/2023	1841094.00	1841094	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
379	RAJESH PURI	Dinesh Bhardwaj	2 June 2023 and final revised 24/11/2023	2652909.00	2652909	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
380	RAJESH PURI	Umesh Kumar	2 June 2023 and final revised 24/11/2023	3000301.00	3000301	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
381	RAJESH PURI	Shiv bhagvan tiwari	2 June 2023 and final revised 24/11/2023	51517.00	51517	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
382	RAJESH PURI	Jag prasad kanojia	2 June 2023 and final revised 24/11/2023	2157410.00	2157410	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
383	RAJESH PURI	Tapan Singha Roy	2 June 2023 and final revised 24/11/2023	3486864.00	3486864	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS

384	RAJESH PURI	Vivek kumar Chauhan	2 June 2023 and final revised 24/11/2023	4217672.00	4217672	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
385	RAJESH PURI	Padam Singh	2 June 2023 and final revised 24/11/2023	2842000.00	2842000	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
386	RAJESH PURI	Bijoy Kumar Paul	2 June 2023 and final revised 24/11/2023	2755547.00	2755547	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
387	RAJESH PURI	Pritam Chand	2 June 2023 and final revised 24/11/2023	3425184.00	3425184	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
388	RAJESH PURI	Vitthal Kisan Bhangale	2 June 2023 and final revised 24/11/2023	3072364.00	3072364	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
389	RAJESH PURI	Rajender Kumar	2 June 2023 and final revised 24/11/2023	71640.00	71640	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
390	RAJESH PURI	Prasanthan Unnithan P	2 June 2023 and final	3128812.00	3128812	EMPLOYEES CLAIM IN	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER

			revised 24/11/20 23			FORM E		CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI					RECORDS
391	RAJESH PURI	Shravan kumar verma	2 June 2023 and final revised 24/11/20 23	4415710.00	4415710	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
392	RAJESH PURI	Girindra nath Sarmah	2 June 2023 and final revised 24/11/20 23	683094.00	683094	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
393	RAJESH PURI	K R GOPALAKRI SHNAN	2 June 2023 and final revised 24/11/20 23	2824848.00	2824848	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
394	RAJESH PURI	RAJESH KUMAR	2 June 2023 and final revised 24/11/20 23	1571655.00	1571655	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
395	RAJESH PURI	Gurdip Singh	2 June 2023 and final revised 24/11/20 23	4267300.00	4267300	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
396	RAJESH PURI	Satendar Singh Negi	2 June 2023 and final revised 24/11/20	3309297.00	3309297	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS

			23					SOLE FC BEING SBI					
397	RAJESH PURI	Anand kumar Saxena	2 June 2023 and final revised 24/11/2023	2796090.00	2796090	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
398	RAJESH PURI	Heera Lal Vyas	2 June 2023 and final revised 24/11/2023	37559.00	37559	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
399	RAJESH PURI	Shiv prakash upadhyay	2 June 2023 and final revised 24/11/2023	877130.00	877130	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
400	RAJESH PURI	Jagbir singh	2 June 2023 and final revised 24/11/2023	2168766.00	2168766	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
401	RAJESH PURI	Ram Baran	2 June 2023 and final revised 24/11/2023	2231317.00	2231317	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
402	RAJESH PURI	HV Basave Gowda	2 June 2023 and final revised 24/11/2023	2499980.00	2499980	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS

403	RAJESH PURI	J MARTIN	2 June 2023 and final revised 24/11/2023	2848952.00	2848952	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
404	RAJESH PURI	Krishnandan Mandal	2 June 2023 and final revised 24/11/2023	2615886.00	2615886	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
405	RAJESH PURI	Krishan Narayan Mishra	2 June 2023 and final revised 24/11/2023	368420.00	368420	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
406	RAJESH PURI	Ashish kar	2 June 2023 and final revised 24/11/2023	4031657.00	4031657	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
407	RAJESH PURI	Bhuvan Chander Sharma	2 June 2023 and final revised 24/11/2023	3427857.00	3427857	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
408	RAJESH PURI	Nand Kumar mishra	2 June 2023 and final revised 24/11/2023	1558928.00	1558928	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
409	RAJESH PURI	Parbhudayal Saini	2 June 2023 and final	280278.00	280278	EMPLOYEES CLAIM IN	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER

			revised 24/11/20 23			FORM E		CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI					RECORDS
410	RAJESH PURI	Anil Kumar Varma	2 June 2023 and final revised 24/11/20 23	4293008.00	4293008	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
411	RAJESH PURI	Pramod Kumar Singh	2 June 2023 and final revised 24/11/20 23	2916707.00	2916707	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
412	RAJESH PURI	Qiesar Ahmad Baba	2 June 2023 and final revised 24/11/20 23	3680924.00	3680924	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
413	RAJESH PURI	Mathura Prashad Tiwari	2 June 2023 and final revised 24/11/20 23	2178078.00	2178078	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
414	RAJESH PURI	Nalin Bilochan Pandey	2 June 2023 and final revised 24/11/20 23	2765785.00	2765785	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
415	RAJESH PURI	Pawan kumar saini	2 June 2023 and final revised 24/11/20	2987091.00	2987091	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS

			23					SOLE FC BEING SBI					
416	RAJESH PURI	Vijay Kumar Yadav	2 June 2023 and final revised 24/11/2023	3632092.00	3632092	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
417	RAJESH PURI	Kamini Kumar Deka	2 June 2023 and final revised 24/11/2023	1230418.00	1230418	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
418	RAJESH PURI	Kailash Bapuraoji Banait	2 June 2023 and final revised 24/11/2023	2510095.00	2510095	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
419	RAJESH PURI	Rasik lal nonia	2 June 2023 and final revised 24/11/2023	2692588.00	2692588	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
420	RAJESH PURI	Neena Joshi Lonial	2 June 2023 and final revised 24/11/2023	957526.00	957526	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
421	RAJESH PURI	Apurba Das Gupta	2 June 2023 and final revised 24/11/2023	507541.00	507541	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS



422	RAJESH PURI	Avinash Chaturvedi	2 June 2023 and final revised 24/11/2023	3052118.50	3052118.5	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
423	RAJESH PURI	Pradip Deb Mallick	2 June 2023 and final revised 24/11/2023	2209796.00	2209796	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
424	RAJESH PURI	Om Prakash Singh	2 June 2023 and final revised 24/11/2023	1833828.00	1833828	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
425	RAJESH PURI	Abeymon p Abraham	2 June 2023 and final revised 24/11/2023	2124599.00	2124599	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
426	RAJESH PURI	Biswamoy Mukherjee	2 June 2023 and final revised 24/11/2023	3304802.00	3304802	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
427	RAJESH PURI	T. Srinivasa	2 June 2023 and final revised 24/11/2023	3125145.00	3125145	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
428	RAJESH PURI	Rajesh Kumar Nag	2 June 2023 and final	2448826.00	2448826	EMPLOYEES CLAIM IN	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER

			revised 24/11/20 23			FORM E		CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI					RECORDS
429	RAJESH PURI	Manoj Kumar Nagpurkar	2 June 2023 and final revised 24/11/20 23	2893805.00	2893805	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
430	RAJESH PURI	SANJAY BIST	2 June 2023 and final revised 24/11/20 23	2946741.00	2946741	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
431	RAJESH PURI	Govind chand joshi	2 June 2023 and final revised 24/11/20 23	2744066.00	2744066	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
432	RAJESH PURI	Mohan lal chaudhary	2 June 2023 and final revised 24/11/20 23	2591796.00	2591796	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
433	RAJESH PURI	Kumar Kant Chaudhary	2 June 2023 and final revised 24/11/20 23	1840528.00	1840528	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
434	RAJESH PURI	Manoranjan sarma	2 June 2023 and final revised 24/11/20	3221604.00	3221604	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS

			23					SOLE FC BEING SBI					
435	RAJESH PURI	Joga Singh	2 June 2023 and final revised 24/11/2023	2971687.00	2971687	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
436	RAJESH PURI	Baijnath	2 June 2023 and final revised 24/11/2023	2349129.00	2349129	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
437	RAJESH PURI	Mohan Dagadu Shimpi	2 June 2023 and final revised 24/11/2023	2109706.00	2109706	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
438	RAJESH PURI	A.D.BASKAR	2 June 2023 and final revised 24/11/2023	3052790.00	3052790	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
439	RAJESH PURI	Bhoodev Bhatt	2 June 2023 and final revised 24/11/2023	1292249.00	1292249	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
440	RAJESH PURI	Subrata Kar	2 June 2023 and final revised 24/11/2023	3303635.00	3303635	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS

441	RAJESH PURI	Pratha Bhowmik	2 June 2023 and final revised 24/11/2023	1223910.00	1223910	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
442	RAJESH PURI	Ramesh Prasad	2 June 2023 and final revised 24/11/2023	3048976.00	3048976	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
443	RAJESH PURI	Ravindra narayan tripathi	2 June 2023 and final revised 24/11/2023	2925342.00	2925342	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
444	RAJESH PURI	Sanjay Waman Pednekar	2 June 2023 and final revised 24/11/2023	1891106.00	1891106	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
445	RAJESH PURI	Ashok Kumar Tandon	2 June 2023 and final revised 24/11/2023	2494425.00	2494425	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
446	RAJESH PURI	Bhola Jha	2 June 2023 and final revised 24/11/2023	2554214.00	2554214	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
447	RAJESH PURI	Awadhesh Kumar Dubey	2 June 2023 and final	3002279.00	3002279	EMPLOYEES CLAIM IN	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER

			revised 24/11/20 23			FORM E		CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI					RECORDS
448	RAJESH PURI	Rajendra b. pande	2 June 2023 and final revised 24/11/20 23	2281935.00	2281935	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
449	RAJESH PURI	Samir Namdeo Matlane	2 June 2023 and final revised 24/11/20 23	2568131.00	2568131	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
450	RAJESH PURI	Brij Mohan saini	2 June 2023 and final revised 24/11/20 23	2841460.00	2841460	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
451	RAJESH PURI	Lakhi Ram Bhatt	2 June 2023 and final revised 24/11/20 23	2632801.00	2632801	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
452	RAJESH PURI	K R Sivaprasad	2 June 2023 and final revised 24/11/20 23	1555725.00	1555725	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
453	RAJESH PURI	SB Dhambal	2 June 2023 and final revised 24/11/20	2539487.00	2539487	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS

			23					SOLE FC BEING SBI					
454	RAJESH PURI	Akhileshwar prasad	2 June 2023 and final revised 24/11/2023	2044539.00	2044539	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
455	RAJESH PURI	Ram Singh Chandna	2 June 2023 and final revised 24/11/2023	2296774.00	2296774	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
456	RAJESH PURI	Arun Kumar Singh	2 June 2023 and final revised 24/11/2023	3742790.00	3742790	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
457	RAJESH PURI	Manoj Kumar Vashist	2 June 2023 and final revised 24/11/2023	1285567.00	1285567	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
458	RAJESH PURI	Subhash Namdeorao Matlane	2 June 2023 and final revised 24/11/2023	2197036.00	2197036	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
459	RAJESH PURI	Shailesh Kanaiyalal Bhavsar	2 June 2023 and final revised 24/11/2023	3081688.00	3081688	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS

460	RAJESH PURI	Surya Kumar	2 June 2023 and final revised 24/11/2023	2179779.00	2179779	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
461	RAJESH PURI	Rajender Singh Negi	2 June 2023 and final revised 24/11/2023	3545093.00	3545093	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
462	RAJESH PURI	Nivas Vasant Masne	2 June 2023 and final revised 24/11/2023	3820038.00	3820038	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
463	RAJESH PURI	N V NAVEEN KUMAR	2 June 2023 and final revised 24/11/2023	608572.00	608572	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
464	RAJESH PURI	Sunil Barua	2 June 2023 and final revised 24/11/2023	2645088.00	2645088	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
465	RAJESH PURI	Ram chandra singh	2 June 2023 and final revised 24/11/2023	2633313.00	2633313	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
466	RAJESH PURI	Ramkalp	2 June 2023 and final	2281618.00	2281618	EMPLOYEES CLAIM IN	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER

			revised 24/11/20 23			FORM E		CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI					RECORDS
467	RAJESH PURI	Jasbir singh	2 June 2023 and final revised 24/11/20 23	1188658.00	1188658	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
468	RAJESH PURI	Dharmender kumar	2 June 2023 and final revised 24/11/20 23	3383177.00	3383177	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
469	RAJESH PURI	Harpal Vishwakarma	2 June 2023 and final revised 24/11/20 23	2855260.00	2855260	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
470	RAJESH PURI	Harish vishnu katke	2 June 2023 and final revised 24/11/20 23	2102418.00	2102418	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
471	RAJESH PURI	Shriprakash Pandey	2 June 2023 and final revised 24/11/20 23	3730479.00	3730479	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
472	RAJESH PURI	Mohan Singh	2 June 2023 and final revised 24/11/20	2341115.00	2341115	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS



			23					SOLE FC BEING SBI					
473	RAJESH PURI	Kanika Chaudhury	2 June 2023 and final revised 24/11/2023	3982001.00	3982001	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
474	RAJESH PURI	Soumya Jyoti Chaudhury	2 June 2023 and final revised 24/11/2023	3941012.00	3941012	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
475	RAJESH PURI	SANTOSH KUMAR DIXIT	2 June 2023 and final revised 24/11/2023	2568467.00	2568467	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
476	RAJESH PURI	Uttam D Kenjale	2 June 2023 and final revised 24/11/2023	3322010.00	3322010	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
477	RAJESH PURI	Ajay Kumar Verma	2 June 2023 and final revised 24/11/2023	4007352.00	4007352	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
478	RAJESH PURI	Mohd Imran khan	2 June 2023 and final revised 24/11/2023	2452788.00	2452788	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS

479	RAJESH PURI	Abid Hussain Anwar	2 June 2023 and final revised 24/11/2023	3082763.00	3082763	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
480	RAJESH PURI	C Rakesh	2 June 2023 and final revised 24/11/2023	1418690.00	1418690	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
481	RAJESH PURI	Shree Krishna Tiwari	2 June 2023 and final revised 24/11/2023	2022059.00	2022059	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
482	RAJESH PURI	Ishwar Deen Chaudhary	2 June 2023 and final revised 24/11/2023	1314218.00	1314218	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
483	RAJESH PURI	Gandhi Rakesh	2 June 2023 and final revised 24/11/2023	3825276.00	3825276	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
484	RAJESH PURI	Ashim Chakarbaorty	2 June 2023 and final revised 24/11/2023	2516787.00	2516787	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
485	RAJESH PURI	Bhaskar BR	2 June 2023 and final	2460286.00	2460286	EMPLOYEES CLAIM IN	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER

			revised 24/11/20 23			FORM E		CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI					RECORDS
486	RAJESH PURI	Arjun Lal Sharma	2 June 2023 and final revised 24/11/20 23	2201260.00	2201260	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
487	RAJESH PURI	Ashok Kumar Sharma	2 June 2023 and final revised 24/11/20 23	2443676.00	2443676	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
488	RAJESH PURI	Madan Mohan Jha	2 June 2023 and final revised 24/11/20 23	2548640.00	2548640	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
489	RAJESH PURI	Kamal Prasad Yadav	2 June 2023 and final revised 24/11/20 23	1555721.00	1555721	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
490	RAJESH PURI	Shahina Praveen	2 June 2023 and final revised 24/11/20 23	3016905.00	3016905	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
491	RAJESH PURI	Jatinder Singh Jasbir Singh	2 June 2023 and final revised 24/11/20	3412783.00	3412783	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS

			23					SOLE FC BEING SBI					
492	RAJESH PURI	Rajesh Sharma	2 June 2023 and final revised 24/11/2023	4400089.00	4400089	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
493	RAJESH PURI	Ajay Kumar Vishwakarma	2 June 2023 and final revised 24/11/2023	999763.00	999763	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
494	RAJESH PURI	Meharban singh	2 June 2023 and final revised 24/11/2023	2213840.00	2213840	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
495	RAJESH PURI	Rajni Shankar	2 June 2023 and final revised 24/11/2023	1632770.00	1632770	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
496	RAJESH PURI	Gautam Gaurkhede	2 June 2023 and final revised 24/11/2023	1981015.00	1981015	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
497	RAJESH PURI	HV Nagaraja	2 June 2023 and final revised 24/11/2023	2766692.00	2766692	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS

498	RAJESH PURI	Suresh B Desai	2 June 2023 and final revised 24/11/2023	2202038.00	2202038	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
499	RAJESH PURI	S Suneesh Kumar	2 June 2023 and final revised 24/11/2023	950842.00	950842	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
500	RAJESH PURI	Rajeev Chandra Upreti	2 June 2023 and final revised 24/11/2023	4011946.00	4011946	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
501	RAJESH PURI	Binay Kumar	2 June 2023 and final revised 24/11/2023	2261569.00	2261569	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
502	RAJESH PURI	Jayant Mainkar	2 June 2023 and final revised 24/11/2023	2404957.50	2404957.5	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
503	RAJESH PURI	Chinta Srinivas	2 June 2023 and final revised 24/11/2023	3906676.00	3906676	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
504	RAJESH PURI	Sanjeev Kumar Talanpuriya	2 June 2023 and final	2790651.00	2790651	EMPLOYEES CLAIM IN	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER

			revised 24/11/20 23			FORM E		CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI					RECORDS
505	RAJESH PURI	Jora ram	2 June 2023 and final revised 24/11/20 23	3371713.00	3371713	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
506	RAJESH PURI	Avadhesh Prasad Tripathi	2 June 2023 and final revised 24/11/20 23	2080310.00	2080310	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
507	RAJESH PURI	Shyam Ji Sharma	2 June 2023 and final revised 24/11/20 23	2162417.00	2162417	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
508	RAJESH PURI	Youns Saleem	2 June 2023 and final revised 24/11/20 23	2747571.00	2747571	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
509	RAJESH PURI	Mohd Javed	2 June 2023 and final revised 24/11/20 23	2812987.00	2812987	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
510	RAJESH PURI	Mohammad Azhar	2 June 2023 and final revised 24/11/20	493103.00	493103	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS

			23					SOLE FC BEING SBI					
511	RAJESH PURI	Rajesh kumar	2 June 2023 and final revised 24/11/2023	3418139.00	3418139	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
512	RAJESH PURI	Amrit Lal Yadav	2 June 2023 and final revised 24/11/2023	2127144.00	2127144	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
513	RAJESH PURI	Ravi Upadhyay	2 June 2023 and final revised 24/11/2023	3786941.00	3786941	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
514	RAJESH PURI	Prashant Mukundrai Pathak	2 June 2023 and final revised 24/11/2023	2758853.00	2758853	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
515	RAJESH PURI	Anjul kumar	2 June 2023 and final revised 24/11/2023	2802666.00	2802666	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
516	RAJESH PURI	M BROJAMANI SINGH	2 June 2023 and final revised 24/11/2023	2044715.00	2044715	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS

517	RAJESH PURI	Fida Mohd Hussain	2 June 2023 and final revised 24/11/2023	2754298.00	2754298	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
518	RAJESH PURI	Manikant swamy	2 June 2023 and final revised 24/11/2023	2010474.00	2010474	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
519	RAJESH PURI	Moish Lama	2 June 2023 and final revised 24/11/2023	2222144.00	2222144	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
520	RAJESH PURI	Rajesh Jangid	2 June 2023 and final revised 24/11/2023	2635650.00	2635650	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
521	RAJESH PURI	Manoj Kumar Prasad	2 June 2023 and final revised 24/11/2023	1822910.00	1822910	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
522	RAJESH PURI	Nadimpalli A Raju	2 June 2023 and final revised 24/11/2023	2312644.00	2312644	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
523	RAJESH PURI	Abhijeet Chandra	2 June 2023 and final	1109325.00	1109325	EMPLOYEES CLAIM IN	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER



			revised 24/11/20 23			FORM E		CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI					RECORDS
524	RAJESH PURI	Rajesh Rai	2 June 2023 and final revised 24/11/20 23	4019513.00	4019513	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
525	RAJESH PURI	Sanjeev Rathi	2 June 2023 and final revised 24/11/20 23	3860332.00	3860332	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
526	RAJESH PURI	Naseemuddin	2 June 2023 and final revised 24/11/20 23	2737313.00	2737313	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
527	RAJESH PURI	Maqsood Alam	2 June 2023 and final revised 24/11/20 23	3084982.00	3084982	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
528	RAJESH PURI	Kuldeep Singh	2 June 2023 and final revised 24/11/20 23	1443486.00	1443486	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
529	RAJESH PURI	Prashant Kumar Jain	2 June 2023 and final revised 24/11/20	3456979.00	3456979	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS

			23					SOLE FC BEING SBI					
530	RAJESH PURI	Mohd Yousuf Khan	2 June 2023 and final revised 24/11/2023	1999518.00	1999518	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
531	RAJESH PURI	Shitala Prasad Pandey	2 June 2023 and final revised 24/11/2023	3036078.00	3036078	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
532	RAJESH PURI	Ashok Kumar Sahu	2 June 2023 and final revised 24/11/2023	3351067.00	3351067	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
533	RAJESH PURI	GVV Satanarayana	2 June 2023 and final revised 24/11/2023	2335891.00	2335891	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
534	RAJESH PURI	Avinash Nath Sood	2 June 2023 and final revised 24/11/2023	2891901.00	2891901	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
535	RAJESH PURI	Rajesh Kumar Gupta	2 June 2023 and final revised 24/11/2023	2900407.00	2900407	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS

536	RAJESH PURI	AniTakle	2 June 2023 and final revised 24/11/2023	474858.00	474858	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
537	RAJESH PURI	Jamaluddin akhtar	2 June 2023 and final revised 24/11/2023	3578664.00	3578664	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
538	RAJESH PURI	Sunil S	2 June 2023 and final revised 24/11/2023	2889212.00	2889212	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
539	RAJESH PURI	Rajesh K	2 June 2023 and final revised 24/11/2023	136165.00	136165	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
540	RAJESH PURI	M V Viswanathan	2 June 2023 and final revised 24/11/2023	3363212.00	3363212	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
541	RAJESH PURI	G.Murugan	2 June 2023 and final revised 24/11/2023	2488966.00	2488966	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
542	RAJESH PURI	Rajesh kumar	2 June 2023 and final	652735.00	652735	EMPLOYEES CLAIM IN	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER

			revised 24/11/20 23			FORM E		CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI					RECORDS
543	RAJESH PURI	Vinod Singh Bisht	2 June 2023 and final revised 24/11/20 23	2289696.00	2289696	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
544	RAJESH PURI	GYANESH SHUKLA	2 June 2023 and final revised 24/11/20 23	2786763.00	2786763	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
545	RAJESH PURI	Philipose Andrews	2 June 2023 and final revised 24/11/20 23	1967728.70	1967728.7	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
546	RAJESH PURI	Prem Kumar	2 June 2023 and final revised 24/11/20 23	2985028.00	2985028	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
547	RAJESH PURI	Satya Prakash	2 June 2023 and final revised 24/11/20 23	3843902.00	3843902	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
548	RAJESH PURI	Ramesh Chand	2 June 2023 and final revised 24/11/20	3194469.00	3194469	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS

			23					SOLE FC BEING SBI					
549	RAJESH PURI	Laxmidhar Barik	2 June 2023 and final revised 24/11/2023	1627770.00	1627770	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
550	RAJESH PURI	Usha rani	2 June 2023 and final revised 24/11/2023	1646776.00	1646776	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
551	RAJESH PURI	Nitul Sharma	2 June 2023 and final revised 24/11/2023	2010417.00	2010417	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
552	RAJESH PURI	RAM NARAYAN	2 June 2023 and final revised 24/11/2023	1171036.00	1171036	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
553	RAJESH PURI	Ajaz Saleem Mugloo	2 June 2023 and final revised 24/11/2023	2550595.00	2550595	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
554	RAJESH PURI	Mohammad Ashraf Ganayee	2 June 2023 and final revised 24/11/2023	1851397.00	1851397	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS

555	RAJESH PURI	Narender singh	2 June 2023 and final revised 24/11/2023	1975692.00	1975692	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
556	RAJESH PURI	Dilip Kumar Acharya	2 June 2023 and final revised 24/11/2023	776157.00	776157	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
557	RAJESH PURI	Anil Kumar C	2 June 2023 and final revised 24/11/2023	2071758.00	2071758	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
558	RAJESH PURI	Pushpendra Singh Baghel	2 June 2023 and final revised 24/11/2023	1743843.00	1743843	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
559	RAJESH PURI	Kalura Abhinav	2 June 2023 and final revised 24/11/2023	3653900.00	3653900	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
560	RAJESH PURI	Sachin Budhauliya	2 June 2023 and final revised 24/11/2023	3573857.00	3573857	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
561	RAJESH PURI	Sourav Dhar	2 June 2023 and final	2581663.00	2581663	EMPLOYEES CLAIM IN	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER

			revised 24/11/20 23			FORM E		CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI					RECORDS
562	RAJESH PURI	Zafar iqbal	2 June 2023 and final revised 24/11/20 23	2543400.00	2543400	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
563	RAJESH PURI	Faheem Ahmad	2 June 2023 and final revised 24/11/20 23	3666488.00	3666488	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
564	RAJESH PURI	Jaipal singh	2 June 2023 and final revised 24/11/20 23	1778358.00	1778358	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
565	RAJESH PURI	Sashi Kanta Dhar	2 June 2023 and final revised 24/11/20 23	1041518.00	1041518	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
566	RAJESH PURI	Prem Kant Singh	2 June 2023 and final revised 24/11/20 23	55953.00	55953	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
567	RAJESH PURI	Pawanpreet singh Saluja	2 June 2023 and final revised 24/11/20	1160057.00	1160057	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS

			23					SOLE FC BEING SBI					
568	RAJESH PURI	Pankaj Deka	2 June 2023 and final revised 24/11/2023	3417715.50	3417715.5	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
569	RAJESH PURI	Ningthoukhongjam Satyajeet	2 June 2023 and final revised 24/11/2023	3291755.00	3291755	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
570	RAJESH PURI	Shweta chaudhary	2 June 2023 and final revised 24/11/2023	3246331.00	3246331	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
571	RAJESH PURI	Devender Sharma	2 June 2023 and final revised 24/11/2023	451992.00	451992	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
572	RAJESH PURI	DIL Prakash	2 June 2023 and final revised 24/11/2023	233136.00	233136	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
573	RAJESH PURI	D Santhosh Kumar	2 June 2023 and final revised 24/11/2023	3302343.00	3302343	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS



574	RAJESH PURI	Kamal Kant Sahay	2 June 2023 and final revised 24/11/2023	3277726.00	3277726	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
575	RAJESH PURI	NIKHIL VYAS	2 June 2023 and final revised 24/11/2023	3218005.00	3218005	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
576	RAJESH PURI	Yamini Shrivastava	2 June 2023 and final revised 24/11/2023	2254132.00	2254132	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
577	RAJESH PURI	Mumtaz Ahmed	2 June 2023 and final revised 24/11/2023	2396326.00	2396326	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
578	RAJESH PURI	Mansoor Khan	2 June 2023 and final revised 24/11/2023	2305982.00	2305982	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
579	RAJESH PURI	Amjad Ali	2 June 2023 and final revised 24/11/2023	2354692.00	2354692	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
580	RAJESH PURI	Ajay kumar	2 June 2023 and final	267560.00	267560	EMPLOYEES CLAIM IN	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER

			revised 24/11/20 23			FORM E		CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI					RECORDS
581	RAJESH PURI	Ajay kumar singh	2 June 2023 and final revised 24/11/20 23	211420.00	211420	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
582	RAJESH PURI	Divya Joshi Kumar	2 June 2023 and final revised 24/11/20 23 AND FORM D FOR GRATUIT Y AMOUNT on 11/7/202 4	925136.00	925136	EMPLOY EES CLAIM IN FORM E and FORM D FOR GRATUIT Y AMOUNT	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
583	RAJESH PURI	Archana Kashyap	2 June 2023 and final revised 24/11/20 23	1010194.00	1010194	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
584	RAJESH PURI	Soniya Pandey	2 June 2023 and final revised 24/11/20 23	90817.00	90817	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
585	RAJESH PURI	Md.Shafique Alam	2 June 2023 and final revised	1324868.00	1324868	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS

			24/11/2023					ORDERS WITH SOLE FC BEING SBI					
586	RAJESH PURI	Zahoor Hussain Bhat	2 June 2023 and final revised 24/11/2023	1412821.00	1412821	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
587	RAJESH PURI	ANINDITA GANGULY.	2 June 2023 and final revised 24/11/2023	157110.00	157110	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
588	RAJESH PURI	DULAL CHANDRA CHAKRABORTY	2 June 2023 and final revised 24/11/2023	3085864.00	3085864	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
589	RAJESH PURI	Murali dhar sahu	2 June 2023 and final revised 24/11/2023	167650.00	167650	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
590	RAJESH PURI	SRIKANT SHUKLA	2 June 2023 and final revised 24/11/2023	434748.00	434748	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
591	RAJESH PURI	BALAVADRA DAS	2 June 2023 and final revised 24/11/2023	609305.00	609305	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS

592	RAJESH PURI	UDAI PRAKASH PANDAY	2 June 2023 and final revised 24/11/2023	2652902.00	2652902	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
593	RAJESH PURI	PHOOL CHANDRA	2 June 2023 and final revised 24/11/2023	3796015.00	3796015	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
594	RAJESH PURI	DINESH CHANDRA TIWARI	2 June 2023 and final revised 24/11/2023	2669453.00	2669453	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
595	RAJESH PURI	KARUNAKAR BARIK	2 June 2023 and final revised 24/11/2023	2240725.00	2240725	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
596	RAJESH PURI	S MURALIDARAN	2 June 2023 and final revised 24/11/2023	249862.00	249862	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
597	RAJESH PURI	J D JAYAKUMAR	2 June 2023 and final revised 24/11/2023	1983892.00	1983892	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
598	RAJESH PURI	DEBI PRASANNA PATNAIK	2 June 2023 and final	1847215.00	1847215	EMPLOYEES CLAIM IN	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER

			revised 24/11/20 23			FORM E		CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI					RECORDS
599	RAJESH PURI	RAJ KUMAR SINGH	2 June 2023 and final revised 24/11/20 23	1123626.00	1123626	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
600	RAJESH PURI	RAJESH KUAMR AZAD	2 June 2023 and final revised 24/11/20 23	2620357.00	2620357	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
601	RAJESH PURI	G SARAVANA MUTHU	2 June 2023 and final revised 24/11/20 23	3478976.00	3478976	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
602	RAJESH PURI	A KANDASAM Y	2 June 2023 and final revised 24/11/20 23	1811694.00	1811694	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
603	RAJESH PURI	PRADEEP KUMAR DUBEY	2 June 2023 and final revised 24/11/20 23	3266306.00	3266306	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
604	RAJESH PURI	S GANESAN	2 June 2023 and final revised 24/11/20	1740376.00	1740376	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS

			23					SOLE FC BEING SBI					
605	RAJESH PURI	KATHIRAM NAYAK	2 June 2023 and final revised 24/11/2023	1758430.00	1758430	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
606	RAJESH PURI	DURGA PRASAD VERMA	2 June 2023 and final revised 24/11/2023	2391205.00	2391205	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
607	RAJESH PURI	RAJ KISHORE BARAL	2 June 2023 and final revised 24/11/2023	809037.00	809037	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
608	RAJESH PURI	Rajinder Singh Thakur	2 June 2023 and final revised 24/11/2023	2808219.00	2808219	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
609	RAJESH PURI	Suhrid Samanta	2 June 2023 and final revised 24/11/2023	1668412.00	1668412	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
610	RAJESH PURI	G Muralidharan	2 June 2023 and final revised 24/11/2023	1230714.00	1230714	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS

611	RAJESH PURI	CHITTARAN JAN BARIK	2 June 2023 and final revised 24/11/2023	2500990.00	2500990	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
612	RAJESH PURI	KUSHAL DAS GUPTA	2 June 2023 and final revised 24/11/2023	1004409.00	1004409	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
613	RAJESH PURI	SATISH SAVANT	2 June 2023 and final revised 24/11/2023	4029353.00	4029353	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
614	RAJESH PURI	Arvind Kumar Jabanputra	2 June 2023 and final revised 24/11/2023	166931.00	166931	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
615	RAJESH PURI	Ajeet Kumar Jha	2 June 2023 and final revised 24/11/2023	1240108.00	1240108	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
616	RAJESH PURI	Gauri Das	2 June 2023 and final revised 24/11/2023	272046.00	272046	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
617	RAJESH PURI	Hasina Begum	2 June 2023 and final	831490.00	831490	EMPLOYEES CLAIM IN	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER

			revised 24/11/20 23			FORM E		CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI					RECORDS
618	RAJESH PURI	PM Sarasan	2 June 2023 and final revised 24/11/20 23	115105.00	115105	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
619	RAJESH PURI	Surender Kumar	2 June 2023 and final revised 24/11/20 23	3299847.00	3299847	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
620	RAJESH PURI	Brij Mohan Singh Negi	2 June 2023 and final revised 24/11/20 23	2986934.00	2986934	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
621	RAJESH PURI	Rajender kumar Mukherjee	2 June 2023 and final revised 24/11/20 23	955814.00	955814	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
622	RAJESH PURI	Chandar Pal	2 June 2023 and final revised 24/11/20 23	67004.00	67004	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
623	RAJESH PURI	Arjun Kumar	2 June 2023 and final revised 24/11/20	58044.00	58044	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS



			23					SOLE FC BEING SBI					
624	RAJESH PURI	Jaiyant Kumar Jain	2 June 2023 and final revised 24/11/2023	73237.00	73237	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
625	RAJESH PURI	AMAR NATH CHATTERJEE	2 June 2023 and final revised 24/11/2023	174506.00	174506	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
626	RAJESH PURI	KRISHNA NARAYAN PATEL	2 June 2023 and final revised 24/11/2023	2491596.00	2491596	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
627	RAJESH PURI	PRASANTA CHATTERJEE	2 June 2023 and final revised 24/11/2023	2338075.00	2338075	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
628	RAJESH PURI	Anil kumar mishra	2 June 2023 and final revised 24/11/2023	3446128.00	3446128	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
629	RAJESH PURI	Jagdish narayan mishra	2 June 2023 and final revised 24/11/2023	216870.00	216870	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS

630	RAJESH PURI	Raj narayan maurya	2 June 2023 and final revised 24/11/2023	1063470.00	1063470	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
631	RAJESH PURI	Sudha negi	2 June 2023 and final revised 24/11/2023	124811.00	124811	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
632	RAJESH PURI	Surender singh	2 June 2023 and final revised 24/11/2023	146238.00	146238	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
633	RAJESH PURI	Rajendra singh tomar	2 June 2023 and final revised 24/11/2023	141438.00	141438	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
634	RAJESH PURI	Suraj Kumar singh	2 June 2023 and final revised 24/11/2023	1623090.00	1623090	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
635	RAJESH PURI	Vijay Verma	2 June 2023 and final revised 24/11/2023	159810.00	159810	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
636	RAJESH PURI	Sanjay Mishra	2 June 2023 and final	2638573.00	2638573	EMPLOYEES CLAIM IN	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER

			revised 24/11/20 23			FORM E		CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI					RECORDS
637	RAJESH PURI	mohiuddin	2 June 2023 and final revised 24/11/20 23	1975266.00	1975266	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
638	RAJESH PURI	K SYDHI REDDY	2 June 2023 and final revised 24/11/20 23	1513505.00	1513505	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
639	RAJESH PURI	Ramdeni Prasad	2 June 2023 and final revised 24/11/20 23	2746126.00	2746126	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
640	RAJESH PURI	Anil Kumar	2 June 2023 and final revised 24/11/20 23	2179592.00	2179592	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
641	RAJESH PURI	ABHISHEK KUMAR	2 June 2023 and final revised 24/11/20 23	3817648.00	3817648	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
642	RAJESH PURI	Shyam lal	2 June 2023 and final revised 24/11/20	219145.00	219145	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS

			23					SOLE FC BEING SBI					
643	RAJESH PURI	Rishira Jain	2 June 2023 and final revised 24/11/2023	2707090.00	2707090	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
644	RAJESH PURI	Preeti Kanojia	2 June 2023 and final revised 24/11/2023	890047.00	890047	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
645	RAJESH PURI	Shanta Ram Humbrey	2 June 2023 and final revised 24/11/2023	380809.00	380809	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
646	RAJESH PURI	Vir Singh	2 June 2023 and final revised 24/11/2023	54063.00	54063	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
647	RAJESH PURI	TUMUL TYAGI	2 June 2023 and final revised 24/11/2023	14839.00	14839	CONTRACTUAL IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
648	RAJESH PURI	ROHIT MITRA	2 June 2023 and final revised 24/11/2023	110681.00	110681	CONTRACTUAL IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS

649	RAJESH PURI	Fayaz Ahmad Sheikh	2 June 2023 and final revised 24/11/2023	473517.00	473517	CONTRACTUAL IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
650	RAJESH PURI	Mohammad Afzal Bhat	2 June 2023 and final revised 24/11/2023	362132.00	362132	CONTRACTUAL IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
651	RAJESH PURI	Ashok Sambhaji Gaikwad	2 June 2023 and final revised 24/11/2023	183470.00	183470	CONTRACTUAL IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
652	RAJESH PURI	Asiya mamoon	2 June 2023 and final revised 24/11/2023	33375.00	33375	CONTRACTUAL IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
653	RAJESH PURI	Ravindra Kumar Devliyal	2 June 2023 and final revised 24/11/2023	185627.00	185627	CONTRACTUAL IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
654	RAJESH PURI	Shadab Khan	2 June 2023 and final revised 24/11/2023	42430.00	42430	CONTRACTUAL IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
655	RAJESH PURI	Arshid Ahmad Bhat	2 June 2023 and final	37625.00	37625	CONTRACTUAL IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER

			revised 24/11/20 23					CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI					RECORDS
656	RAJESH PURI	Juniad Mukthar Shah	2 June 2023 and final revised 24/11/20 23	48227.00	48227	CONTRA CTUAL IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
657	RAJESH PURI	Majid Jahangir	2 June 2023 and final revised 24/11/20 23	216182.00	216182	CONTRA CTUAL IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
658	RAJESH PURI	Pravin kumar Charandas Khobragade	2 June 2023 and final revised 24/11/20 23	76732.00	76732	CONTRA CTUAL IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
659	RAJESH PURI	Sanjay kumar jha	2 June 2023 and final revised 24/11/20 23	223981.00	223981	CONTRA CTUAL IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
660	RAJESH PURI	RAHUL CHAUHAN	2 June 2023 and final revised 24/11/20 23	51136.00	51136	CONTRA CTUAL IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
661	RAJESH PURI	Suchitra Kalyan Mohanty	2 June 2023 and final revised 24/11/20	162750.00	162750	CONTRA CTUAL IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS

			23					SOLE FC BEING SBI					
662	RAJESH PURI	Vishal bharti	2 June 2023 and final revised 24/11/2023	717863.00	717863	CONTRACTUAL IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
663	RAJESH PURI	Mudit Bector	2 June 2023 and final revised 24/11/2023	32129.00	32129	CONTRACTUAL IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
664	RAJESH PURI	Akash Kumar	2 June 2023 and final revised 24/11/2023	25403.00	25403	CONTRACTUAL IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
665	RAJESH PURI	Santosh kumar Dubay	2 June 2023 and final revised 24/11/2023	184550	184550	CONTRACTUAL IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
666	RAJESH PURI	Ramesh singh thakur	2 June 2023 and final revised 24/11/2023	312092	312092	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
667	RAJESH PURI	Chauwan Singh	2 June 2023 and final revised 24/11/2023	23600	23600	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS

668	RAJESH PURI	BASHIR AHMED SOFI	2 June 2023 and final revised 24/11/2023	1129781	1129781	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
669	RAJESH PURI	R D SHIMPI	2 June 2023 and final revised 24/11/2023	91645	91645	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
670	RAJESH PURI	Nurullah Jawaid	2 June 2023 and final revised 24/11/2023	1657171	1657171	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
671	RAJESH PURI	Bishan Lal	2 June 2023 and final revised 24/11/2023	942158	942158	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
672	RAJESH PURI	Aishwary Kumar Rai	2 June 2023 and final revised 24/11/2023	18856	18856	EMPLOYEES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
673		Ajay Kumar Kaul	25/5/23	947256	947256	CONTRACTUAL	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
674		Mobeen Ahmad	25/5/23	77310	77310	CONTRACTUAL	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-	0	NA	0	0	FULL AMOUNT CLAIMED ADMITTED



								CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI					
675		K P Pushparaj	26/5/23	200000	173500	CONTRACTUAL	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	26500	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
676		Chanchal Mukherjee	29/5/23	171794	171794	CONTRACTUAL	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULL AMOUNT CLAIMED ADMITTED
677		Sanjay Kumar Pandey	1/6/23	120750	109350	CONTRACTUAL	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	11400	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
678		Anuradha Dutta	1/6/23	223066	223066	CONTRACTUAL	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULL AMOUNT CLAIMED ADMITTED
679		Hirok Chowdhury	31/5/23	187066	183589	CONTRACTUAL	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	3477	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
680		Mohd Gufran Khan	31/5/23	109786	109786	CONTRACTUAL	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH	0	NA	0	0	FULL AMOUNT CLAIMED ADMITTED

								SOLE FC BEING SBI					
681		Santu Das	31/5/23	206189	206189	CONTRACTUAL	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULL AMOUNT CLAIMED ADMITTED
682		Nirmal Yadav	31/5/23	190746	190746	CONTRACTUAL	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULL AMOUNT CLAIMED ADMITTED ; OUTSTANDING REGULAR SALARY ADDED
683		TAPAN KUMAR DAS	31/5/23	67467	66983	CONTRACTUAL	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	484	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
684		Khem Raj	31/5/23	85817	85817	CONTRACTUAL	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULL AMOUNT CLAIMED ADMITTED
685		MD. Qamrul Hasan	2/6/23	324150	324150	CONTRACTUAL	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULL AMOUNT CLAIMED ADMITTED
686		ABID BASHIR SOFFI	31/5/23	353343	353343	CONTRACTUAL	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULL AMOUNT CLAIMED ADMITTED

687		MOHIT KUMAR	01/06/23	9377	9377	CONTRACTUAL	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULL AMOUNT CLAIMED ADMITTED
688		Sanjeev Singh Jasrotia	2/6/23	89836	89836	CONTRACTUAL	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULL AMOUNT CLAIMED ADMITTED
689		Ayesha	2/6/23	9377	9377	CONTRACTUAL	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULL AMOUNT CLAIMED ADMITTED
690		Pravav Goswami	2/6/23	24800	24800	CONTRACTUAL	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULL AMOUNT CLAIMED ADMITTED
691		Sailendra Sil	2/6/23	218382	218382	CONTRACTUAL	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULL AMOUNT CLAIMED ADMITTED
692		Abhijeet Christoper Loreng	2/6/23	84014	84014	CONTRACTUAL	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULL AMOUNT CLAIMED ADMITTED
693		M R Narayan Swamy	2/6/23	148333	148333	CONTRACTUAL	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-	0	NA	0	0	FULL AMOUNT CLAIMED ADMITTED

								CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI					
694		Ajay Verma	31/5/23	198614	198614	CONTRACTUAL	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULL AMOUNT CLAIMED ADMITTED
695		Nirbhay Kumar	2/6/23	370597	370597	CONTRACTUAL	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULL AMOUNT CLAIMED ADMITTED
696		Ashutosh Bhatia	2/6/23	224747	224747	CONTRACTUAL	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULL AMOUNT CLAIMED ADMITTED
697		Nitesh Kumar Saini	2/6/23	91282	91282	CONTRACTUAL	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULL AMOUNT CLAIMED ADMITTED
698		Nita Nirash	2/6/23	415327	415327	CONTRACTUAL	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULL AMOUNT CLAIMED ADMITTED
699		Khadija	2/6/23	25403	25403	CONTRACTUAL	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH	0	NA	0	0	FULL AMOUNT CLAIMED ADMITTED

								SOLE FC BEING SBI					
700		Shraddha Dwivedi	2/6/23	24677	24677	CONTRACTUAL	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULL AMOUNT CLAIMED ADMITTED
701		Birendra Kumar	2/6/23	331975	331975	CONTRACTUAL	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULL AMOUNT CLAIMED ADMITTED
702		Dinesh Bedi	2/6/23	7920	7920	CONTRACTUAL	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULL AMOUNT CLAIMED ADMITTED
703		Abhay Kumar Labh	2/6/23	50709	50709	CONTRACTUAL	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULL AMOUNT CLAIMED ADMITTED
704		Abhishek Kapil	2/6/23	15300	15300	CONTRACTUAL	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULL AMOUNT CLAIMED ADMITTED
705		Samiksha Mishra	2/6/23	15677	15677	CONTRACTUAL	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULL AMOUNT CLAIMED ADMITTED

706		Arijita Sen	2/6/23	26250	26250	CONTRACTUAL	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULL AMOUNT CLAIMED ADMITTED
707		Priya Rawat	2/6/23	35710	35710	CONTRACTUAL	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULL AMOUNT CLAIMED ADMITTED
708		Bhavya Chand	2/6/23	21164	21164	CONTRACTUAL	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULL AMOUNT CLAIMED ADMITTED
709		Prem Singh	2/6/23	228830	228830	CONTRACTUAL	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULL AMOUNT CLAIMED ADMITTED
710		Sanya Pandey	2/6/23	21775	21775	CONTRACTUAL	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULL AMOUNT CLAIMED ADMITTED
711		Mojammel Haque	2/6/23	3000	3000	CONTRACTUAL	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULL AMOUNT CLAIMED ADMITTED
712		Indrani Ghosh Nangia	31/5/23	140708	140708	CONTRACTUAL	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-	0	NA	0	0	FULL AMOUNT CLAIMED ADMITTED

								CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI					
713		Gourav Kumar	2/6/23	99033	99033	CONTRACTUAL	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULL AMOUNT CLAIMED ADMITTED
714		Anjali Ojha	2/6/23	102621	102621	CONTRACTUAL	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULL AMOUNT CLAIMED ADMITTED
715		Ranjana Narayan	2/6/23	94750	92750	CONTRACTUAL	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	2000	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
716		Abhijit Deb	2/6/23	285328	285328	CONTRACTUAL	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULL AMOUNT CLAIMED ADMITTED
717		Mohammad Azad	31/5/23	233081	227831	CONTRACTUAL	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	5250	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
718		Israr Ahmad	1/6/23	51130	51130	CONTRACTUAL	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH	0	NA	0	0	FULL AMOUNT CLAIMED ADMITTED

								SOLE FC BEING SBI					
719		Abhishek Bajpai	1/6/23	136666	120666	CONTRACTUAL	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	16000	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
720		Ashok shukla	1/6/23	214643	214643	CONTRACTUAL	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULL AMOUNT CLAIMED ADMITTED
721		JITENDRA SINGH YADAV	30/5/23	180000	95875	CONTRACTUAL	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	84125	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
722		Sirshendu Panth	1/6/23	247064	247064	CONTRACTUAL	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULL AMOUNT CLAIMED ADMITTED
723		Sanjay Pathak	8/6/23	101399	101399	CONTRACTUAL	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULL AMOUNT CLAIMED ADMITTED
724		Mohan Lal Verma	2/6/23	522179	522179	CONTRACTUAL	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULL AMOUNT CLAIMED ADMITTED



725		Garima Vijayvargia	3/6/23	95265	95265	CONTRACTUAL	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULL AMOUNT CLAIMED ADMITTED
726		Ramanand Pandey	31/5/23	100000	100000	CONTRACTUAL	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULL AMOUNT CLAIMED ADMITTED
727		SANJIB KUMAY ROY	06/06/23	517980	517980	CONTRACTUAL	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
728		BAPA DATTA NARAYANKAR	4/6/2023	155250	155250	CONTRACTUAL	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULL AMOUNT CLAIMED ADMITTED
729		Rajesh Chandra pandey	2/6/2023	45900	45900	CONTRACTUAL	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULL AMOUNT CLAIMED ADMITTED
730		AMAAN KAZMI	1/6/2023	150000	150000	CONTRACTUAL	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULL AMOUNT CLAIMED ADMITTED
731		IRSHAD AHMAD	2/6/2023	247617	217617	CONTRACTUAL	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-	0	NA	0	30000	ADMITTED AS PER BOOKS OF CD/ AS PER

								CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI					RECORDS
732		ANU RANJITA	2/6/2023	128032	128032	CONTRACTUAL	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULL AMOUNT CLAIMED ADMITTED
733		Ravi Sharma	12/6/23	100825	100825	CONTRACTUAL	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULL AMOUNT CLAIMED ADMITTED
734		Anant Kumar Mahana	12/6/23	225150	225150	CONTRACTUAL	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULL AMOUNT CLAIMED ADMITTED
735		Biswendu Bhattacharjee	15/6/23	337743	337743	CONTRACTUAL	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULL AMOUNT CLAIMED ADMITTED
736		Raymond Raplang Kharmujai	15/6/23	439613	439613	CONTRACTUAL	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULL AMOUNT CLAIMED ADMITTED
737		Ram Avtar	21/6/23	132025	132025	CONTRACTUAL	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH	0	NA	0	0	FULL AMOUNT CLAIMED ADMITTED

								SOLE FC BEING SBI					
738		Norbu Chhering	20/6/23	81243	70080	CONTRACTUAL	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	11163	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
739		MD ANZARULLAH KHAN	28/6/23	61000	61000	CONTRACTUAL	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULL AMOUNT CLAIMED ADMITTED
740		Iranna Anchatageri	28/6/23	135000	103471	CONTRACTUAL	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	31529	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
741		Anil Dogra	11/7/23	272850	262914	CONTRACTUAL	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	9936	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
742		VANITHA Y	3/7/23	175000	157500	CONTRACTUAL	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	17500	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
743		Kumara Raitha-KUMAR K	3/7/23	262500	130064	CONTRACTUAL	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	132436	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS

744		Vijaya Lakshmi N	11/7/23	175000	175000	CONTRACTUAL	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULL AMOUNT CLAIMED ADMITTED
745		Rukmani Vithal Maniyare	4/8/23	59000	59000	CONTRACTUAL	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULL AMOUNT CLAIMED ADMITTED
746		JAISON WILSON	12/7/2023	41901	41901	CONTRACTUAL	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULL AMOUNT CLAIMED ADMITTED
747		C JANARDHAN UDU	10/8/23	187000	65129	CONTRACTUAL	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	121871	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
748		Ranu Joardar	19/8/23	60750	60750	CONTRACTUAL	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULL AMOUNT CLAIMED ADMITTED
749		Ansari Aejaz Ahmed Abdul Qadir	16/8/23	1186370	1157570	CONTRACTUAL	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	28800	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
750		Amresh Kumar Srivastava	11/9/23	46775	46775	CONTRACTUAL	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-	0	NA	0	0	FULL AMOUNT CLAIMED ADMITTED

								CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI					
751		JAGDISH KUMAR	11/9/23	982000	982000	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM; COURT ORDERS REGARDING AMOUNT
752		YADUNAND AN PRASAD	26/9/23	113906	113906	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULL AMOUNT CLAIMED ADMITTED
753		SUDHIR ANAND	01/11/23	1091824	1091824	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULL AMOUNT CLAIMED ADMITTED
754	RAJESH PURI	Om Prakash Singh Tomar	2 June 2023 and final revised 24/11/2023	43405	43405	EMPLOY EES CLAIM IN FORM E	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
755		BANDOPANT BALU KAINGADE	11/12/23	137004	137004	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULL AMOUNT CLAIMED ADMITTED
756		Baisakhi Dalapati	18-05-2024	102263	102263	EMPLOY EES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM; Acceptable as per RP; recommended by COC for inclusion and was to be filed before NCLT

								SOLE FC BEING SBI					for delay to be condoned ; After Round 2 of entire Resolution Process started, Claim admitted as RFRP in Round 2 yet to be issued
757		Late Umesh Dhar Dwivedi	24-05-2024	2797247	2596895	EMPLOYEES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	200352	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS; INTEREST CANNOT BE ALLOWED AS NO COURT ORDERS REGARDING THE SAME; Acceptable as per RP; recommended by COC for inclusion and was to be filed before NCLT for delay to be condoned ; After Round 2 of entire Resolution Process started, Claim admitted as RFRP in Round 2 yet to be issued
758		Late Karan Singh	24-05-2024	658539	658539	EMPLOYEES CLAIM IN FORM D	NO	NOT APPLICABLE WEF 6/2/2024, AS COC WAS RE-CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULLY ADMITTED; AS PER CLAIM; Acceptable as per RP; recommended by COC for inclusion and was to be filed before NCLT for delay to be condoned ; After Round 2 of entire Resolution Process started, Claim admitted as RFRP in Round 2 yet to be issued

759		S M Satyanarayan a	14/5/202 4	515750	515750	CONTRA CTUAL	NO	NOT APPLICABLE Wef 6/2/2024, AS COC WAS RE- CONSTITUTED AS PER NCLT ORDERS WITH SOLE FC BEING SBI	0	NA	0	0	FULL AMOUNT CLAIMED ADMITTED ; Acceptable as per RP; recommended by COC for inclusion and was to be filed before NCLT for delay to be condoned ; After Round 2 of entire Resolution Process started, Claim admitted as RFRP in Round 2 yet to be issued
				<b>1079856213</b>	<b>1043763712</b>							<b>36092501</b>	

\*\* INTERIM RELIEF AND Majithia Wage Board Arrears CANNOT BE VERIFIED , AS NO SPECIFIC CALCULATIONS ARE AVAILABLE IN THE BOOKS OF THE CORPORATE DEBTOR, FURTHER NO DETAILS ARE AVAILABLE EMPLOYEE WISE ; ALSO ADHOC AMOUNT WAS PARTIALLY WRITTEN OFF IN THE BOOKS OF ACCOUNTS

**Regarding Representative of Employees in the COC Meetings (without Voting Rights): Mr Rajesh Puri has already got the consent of all the Employees who have filed Form E to represent them. Also he had received a consent from all the Regular Employees regarding the application filed before the NCLT for admission under CIRP, thus as Majority of the Employees have chosen him as the representative of the Employees, he has been considered as the representative of the Employees in the COC Meetings (without Voting Rights) wef 6<sup>th</sup> February 2024.**

**Annexure-7**

**Name of the corporate debtor: UNITED NEWS OF INDIA ; Date of commencement of CIRP: 19 MAY 2023;**

**List of creditors as on: 11 July 2024**

**List of operational creditors (Government dues)**

(Amount in ₹)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	Employee Provident Fund Organization RO Delhi Central-EPFO DELHI	EPFO	2/6/23 THEN REVISED ON 15 JUNE 2023 AND THEN AGAIN REVISED ON 14 SEPT 2023-REVISED ON 29 APRIL 2024 AGAIN; revised AGAIN AFTER RECONCILIATION ON 2 JULY 2024	162283279	162283279	Operational Creditor	NO	NA	0	NA	0	0	ADMITTED AS PER THE BOOKS OF THE CD/ DOCUMENTS PROVIDED; CLAIM REDUCED BY EPF AFTER RECONCILIATION ; After Round 2 of entire Resolution Process started, Revised Claim admitted as RFRP in Round 2 yet to be issued



2	JOINT DIRECTOR ESTATE Jawahar Bhawan LUCKNOW RENT	JOINT DIRECTOR ESTATE Jawahar Bhawan LUCKNO W	27/6/23	650526	650526	RENT GOVERNMENT ACCOMODATI ON	NO	NA	NO	NA	0	NA	ADMITTED AS PER THE BOOKS OF THE CD/ DOCUMENTS PROVIDED
3	NDMC NEW DELHI MUNICIPAL COUNCIL	NDMC	23/11/23	1016873	480852	ELECTRICITY DELHI	NO	NA	NO	NA	0	536021	ADMITTED AS PER THE BOOKS OF THE CD/ DOCUMENTS PROVIDED/ AMOUNT POST CIRP COMMENCEME NT IS BEING PAID AS CIRP COSTS
4	GST- ASSISTANT COMMISSIO NER DIVISION CONNAUG HT PLACE, CGST SOUTH, NEW DELHI	GST	22/12/202 3	228931	228931	GST DELHI	NO	NA	NO	NA	0	NA	ACCEPTABLE- AS PER THE BOOKS OF THE CD/ DOCUMENTS PROVIDED; ADMITTED AS PER NCLT ORDERS DATED 6/2/24

5	MUNICIPAL CORPORATION SHIMLA	MUNICIPAL CORPORATION	CLAIM NOT SUBMITTED- ONLY NOTICE RECEIVED	195465	195465	RENT GOVERNMENT ACCOMODATION	NIL	NIL	NO	NA	0	NA	CLAIM NOT SUBMITTED- ADMITTED AS PER NOTICE RECEIVED- ACCEPTABLE- AS PER THE BOOKS OF THE CD/ DOCUMENTS PROVIDED
6	Greater Hyderabad Municipal Corporation	Greater Hyderabad Municipal Corporation	CLAIM NOT SUBMITTED- ONLY NOTICE RECEIVED	1404826	1404826	Greater Hyderabad Municipal Corporation- FOR Property Tax arrears	NIL	NIL	NO	NA	0	NA	CLAIM NOT SUBMITTED- NOTICE RECEIVED FOR DUES OF Rs 25,19,054 as on 31st March 2024;  ADMITTED AS PER NOTICE RECEIVED FOR THE PRE-CIRP PERIOD DUES-  NOTE THAT THE AMOUNT DUE AFTER 19 MAY 2023 IS PAYABLE AS CIRP COSTS AS PER



**Annexure-8**

**Name of the corporate debtor: UNITED NEWS OF INDIA ; Date of commencement of CIRP: 19 MAY 2023;**

**List of creditors as on: 11 July 2024**

**List of operational creditors (Other than Workmen and Employees and Government Dues)**

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Shorit Saxena	30/5/23	24000	24000	STRINGER OPERATIONAL CREDITOR	NIL	NIL	NO	NA	0	NA	0	0	FULL AMOUNT CLAIMED ADMITTED
2	Suryaprakash Vishwarkarma	27/5/23	54000	41400	STRINGER OPERATIONAL CREDITOR	NIL	NIL	NO	NA	0	NA	0	12600	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
3	Dr. C L Jain "Sona"	27/5/23	75600	63450	STRINGER OPERATIONAL CREDITOR	NIL	NIL	NO	NA	0	NA	0	12150	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
4	Awnish Jain	29/5/23	15600	12000	STRINGER OPERATIONAL CREDITOR	NIL	NIL	NO	NA	0	NA	0	3600	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
5	Dilip Singh Verma	28/5/23	54000	40500	STRINGER OPERATIONAL CREDITOR	NIL	NIL	NO	NA	0	NA	0	13500	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
6	Mohan Singh Bais	29/5/23	43200	32400	STRINGER OPERATIONAL CREDITOR	NIL	NIL	NO	NA	0	NA	0	10800	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS

7	Arun Singh	29/5/23	48300	43200	STRINGER OPERATIONAL CREDITOR	NIL	NIL	NO	NA	0	NA	0	5100	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
8	Rajendra Garg	29/5/23	231000	141825	STRINGER OPERATIONAL CREDITOR	NIL	NIL	NO	NA	0	NA	0	89175	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
9	Ajay Kumar Mishra	31/5/23	109200	56000	STRINGER OPERATIONAL CREDITOR	NIL	NIL	NO	NA	0	NA	0	53200	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
10	Raj Kishore soni	31/5/23	72450	66150	STRINGER OPERATIONAL CREDITOR	NIL	NIL	NO	NA	0	NA	0	6300	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
11	Aditya Narayan Singh	30/5/23	15000	15000	STRINGER OPERATIONAL CREDITOR	NIL	NIL	NO	NA	0	NA	0	0	FULL AMOUNT CLAIMED ADMITTED
12	Tushar Kothari	30/5/23	36000	36000	STRINGER OPERATIONAL CREDITOR	NIL	NIL	NO	NA	0	NA	0	0	FULL AMOUNT CLAIMED ADMITTED
13	Jai Nagda	29/5/23	75600	75600	STRINGER OPERATIONAL CREDITOR	NIL	NIL	NO	NA	0	NA	0	0	FULL AMOUNT CLAIMED ADMITTED
14	Sunil Kumar Gupta	1/6/23	15,800	15800	STRINGER OPERATIONAL CREDITOR	NIL	NIL	NO	NA	0	NA	0	0	FULL AMOUNT CLAIMED ADMITTED
15	MD Sahjada Sarfaraj	30/5/23	15400	12800	STRINGER OPERATIONAL CREDITOR	NIL	NIL	NO	NA	0	NA	0	2600	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
16	Rajesh Kumar	1/6/23	418500	369459	STRINGER OPERATIONAL CREDITOR	NIL	NIL	NO	NA	0	NA	0	49041	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
17	S K Jain	1/6/23	46800	44100	STRINGER OPERATIONAL CREDITOR	NIL	NIL	NO	NA	0	NA	0	2700	ADMITTED AS PER BOOKS OF

					L CREDITOR									CD/ AS PER RECORDS
18	Trilochan Singh Chawla	1/6/23	46800	43200	STRINGER OPERATIONAL CREDITOR	NIL	NIL	NO	NA	0	NA	0	3600	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
19	Naresh Suman	31/5/23	18600	18600	STRINGER OPERATIONAL CREDITOR	NIL	NIL	NO	NA	0	NA	0	0	FULL AMOUNT CLAIMED ADMITTED
20	Bagishwari Prasad Duivedy	31/5/23	21600	21600	STRINGER OPERATIONAL CREDITOR	NIL	NIL	NO	NA	0	NA	0	0	FULL AMOUNT CLAIMED ADMITTED
21	Devshankar Chovdhary	31/5/23	33314	33314	STRINGER OPERATIONAL CREDITOR	NIL	NIL	NO	NA	0	NA	0	0	FULL AMOUNT CLAIMED ADMITTED
22	Surendra Kumar Srivastava	31/5/23	257600	225600	STRINGER OPERATIONAL CREDITOR	NIL	NIL	NO	NA	0	NA	0	32000	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
23	Gulshan Kumar Arora	31/5/23	43200	43200	STRINGER OPERATIONAL CREDITOR	NIL	NIL	NO	NA	0	NA	0	0	FULL AMOUNT CLAIMED ADMITTED
24	RAM BARAN SHARMA / Ramvaran Sharma	31/5/23	70200	66150	STRINGER OPERATIONAL CREDITOR	NIL	NIL	NO	NA	0	NA	0	4050	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
25	Prashant Pratap	30/5/23	78900	78900	STRINGER OPERATIONAL CREDITOR	NIL	NIL	NO	NA	0	NA	0	0	FULL AMOUNT CLAIMED ADMITTED
26	Vinay Pandey	31/5/23	37702	37702	STRINGER OPERATIONAL CREDITOR	NIL	NIL	NO	NA	0	NA	0	0	FULL AMOUNT CLAIMED ADMITTED
27	Sunil Kumar Tiwari	2/6/23	42300	42300	STRINGER OPERATIONAL CREDITOR	NIL	NIL	NO	NA	0	NA	0	0	FULL AMOUNT CLAIMED ADMITTED
28	Pushpankar Kumar	2/6/23	48300	48300	STRINGER OPERATIONAL CREDITOR	NIL	NIL	NO	NA	0	NA	0	0	FULL AMOUNT CLAIMED

	Gupta				L CREDITOR									ADMITTED
29	Satya Prakash Gupta	2/6/23	43200	43200	STRINGER OPERATIONAL CREDITOR	NIL	NIL	NO	NA	0	NA	0	0	FULL AMOUNT CLAIMED ADMITTED
30	Sanjay Sharma	2/6/23	240000	86432	STRINGER OPERATIONAL CREDITOR	NIL	NIL	NO	NA	0	NA	0	153568	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
31	Tapeshwar Mishra	2/6/23	51450	51450	STRINGER OPERATIONAL CREDITOR	NIL	NIL	NO	NA	0	NA	0	0	FULL AMOUNT CLAIMED ADMITTED
32	Narender rana	2/6/23	39600	39600	STRINGER OPERATIONAL CREDITOR	NIL	NIL	NO	NA	0	NA	0	0	FULL AMOUNT CLAIMED ADMITTED
33	Upendra Mishra	2/6/23	49350	49350	STRINGER OPERATIONAL CREDITOR	NIL	NIL	NO	NA	0	NA	0	0	FULL AMOUNT CLAIMED ADMITTED
34	T Madhusudana Rao	2/6/23	439472	42800	STRINGER OPERATIONAL CREDITOR	NIL	NIL	NO	NA	0	NA	0	396672	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
35	Ajay Chandra Singh	2/6/23	18600	18600	STRINGER OPERATIONAL CREDITOR	NIL	NIL	NO	NA	0	NA	0	0	FULL AMOUNT CLAIMED ADMITTED
36	Vishva Bandhu	2/6/23	51000	51000	STRINGER OPERATIONAL CREDITOR	NIL	NIL	NO	NA	0	NA	0	0	FULL AMOUNT CLAIMED ADMITTED
37	Pankaj Kumar Walia	2/6/23	43200	43200	STRINGER OPERATIONAL CREDITOR	NIL	NIL	NO	NA	0	NA	0	0	FULL AMOUNT CLAIMED ADMITTED
38	Animesh Jain	29/5/23	57600	51600	STRINGER OPERATIONAL CREDITOR	NIL	NIL	NO	NA	0	NA	0	6000	FULL AMOUNT CLAIMED ADMITTED
39	Devendra Uppal	27/5/23	93600	58250	STRINGER OPERATIONAL CREDITOR	NIL	NIL	NO	NA	0	NA	0	35350	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
40	Sonu	30/5/23	25500	24000	STRINGER	NIL	NIL	NO	NA	0	NA	0	1500	ADMITTED AS

	Kumar Gupta				OPERATIONAL CREDITOR									PER BOOKS OF CD/ AS PER RECORDS
41	Manoj Kumar Yadav	30/5/23	28800	7200	STRINGER OPERATIONAL CREDITOR	NIL	NIL	NO	NA	0	NA	0	21600	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
42	Wamanrao Pote	30/5/23	136000	36000	STRINGER OPERATIONAL CREDITOR	NIL	NIL	NO	NA	0	NA	0	100000	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
43	Tinku Dutta	30/5/23	22000	22000	STRINGER OPERATIONAL CREDITOR	NIL	NIL	NO	NA	0	NA	0	0	FULL AMOUNT CLAIMED ADMITTED
44	Shri Krishna Prasad	30/5/23	56350	51550	STRINGER OPERATIONAL CREDITOR	NIL	NIL	NO	NA	0	NA	0	4800	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
45	Shiv Shankar Choudhary	30/5/23	50400	50400	STRINGER OPERATIONAL CREDITOR	NIL	NIL	NO	NA	0	NA	0	0	FULL AMOUNT CLAIMED ADMITTED
46	Ritesh Yadav	30/5/23	114000	12000	STRINGER OPERATIONAL CREDITOR	NIL	NIL	NO	NA	0	NA	0	102000	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
47	Ram Badan Bhargav	30/5/23	26700	26700	STRINGER OPERATIONAL CREDITOR	NIL	NIL	NO	NA	0	NA	0	0	FULL AMOUNT CLAIMED ADMITTED
48	Rajesh Kumar Behera	30/5/23	69100	43200	STRINGER OPERATIONAL CREDITOR	NIL	NIL	NO	NA	0	NA	0	25900	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
49	Pramod Kumar Gupta	30/5/23	48300	45000	STRINGER OPERATIONAL CREDITOR	NIL	NIL	NO	NA	0	NA	0	3300	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
50	Mradul Kumar Jain	30/5/23	48000	48000	STRINGER OPERATIONAL CREDITOR	NIL	NIL	NO	NA	0	NA	0	0	FULL AMOUNT CLAIMED



					L CREDITOR									ADMITTED
51	KRISHNA KUMAR	30/5/23	48300	43200	STRINGER OPERATIONAL CREDITOR	NIL	NIL	NO	NA	0	NA	0	5100	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
52	GUNENDR KUMAR	30/5/23	250000	45000	STRINGER OPERATIONAL CREDITOR	NIL	NIL	NO	NA	0	NA	0	205000	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
53	Ashok Kumar Priyadarshi	30/5/23	43200	43200	STRINGER OPERATIONAL CREDITOR	NIL	NIL	NO	NA	0	NA	0	0	FULL AMOUNT CLAIMED ADMITTED
54	Ashish Kundan	30/5/23	22000	18600	STRINGER OPERATIONAL CREDITOR	NIL	NIL	NO	NA	0	NA	0	3400	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
55	Qamar Naim Ansari / Naeem Ansari	2/6/23	72000	12000	STRINGER OPERATIONAL CREDITOR	NIL	NIL	NO	NA	0	NA	0	60000	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
56	Monika Pandey	2/6/23	160000	104690	STRINGER OPERATIONAL CREDITOR	NIL	NIL	NO	NA	0	NA	0	55310	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
57	Dheeraj Kumar	2/6/23	120000	48000	STRINGER OPERATIONAL CREDITOR	NIL	NIL	NO	NA	0	NA	0	72000	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
58	Ashish Dayal Rai	2/6/23	50100	24000	STRINGER OPERATIONAL CREDITOR	NIL	NIL	NO	NA	0	NA	0	26100	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
59	ANURAG JAIN	2/6/23	41000	18200	STRINGER OPERATIONAL CREDITOR	NIL	NIL	NO	NA	0	NA	0	22800	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
60	Jagat	6/6/23	43200	43200	STRINGER	NIL	NIL	NO	NA	0	NA	0	0	FULL AMOUNT

	Bahadur Singh				OPERATIONAL CREDITOR									CLAIMED ADMITTED
61	RAVI SHANKAR SINGH/ RABI SINGH	6/6/23	95550	95550	STRINGER OPERATIONAL CREDITOR	NIL	NIL	NO	NA	0	NA	0	0	FULL AMOUNT CLAIMED ADMITTED
62	Raj Kumar	6/6/23	52488	43200	STRINGER OPERATIONAL CREDITOR	NIL	NIL	NO	NA	0	NA	0	9288	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
63	Ramawtar Gupta	31/5/23	111336	42300	STRINGER OPERATIONAL CREDITOR	NIL	NIL	NO	NA	0	NA	0	69036	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
64	Sibdas Kundu	31/5/23	39000	39000	STRINGER OPERATIONAL CREDITOR	NIL	NIL	NO	NA	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
65	Sanjay Kumar Mishra	31/5/23	18600	18600	STRINGER OPERATIONAL CREDITOR	NIL	NIL	NO	NA	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
66	Abdul Karim Khan Alim	31/5/23	16200	16200	STRINGER OPERATIONAL CREDITOR	NIL	NIL	NO	NA	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
67	Prashant Kumar	6/6/23	56000	48000	STRINGER OPERATIONAL CREDITOR	NIL	NIL	NO	NA	0	NA	0	8000	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
68	Pradeep Kumar Singh	6/6/23	43200	43200	STRINGER OPERATIONAL CREDITOR	NIL	NIL	NO	NA	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
69	Pramod Kumar Patnaik	6/6/23	43200	43200	STRINGER OPERATIONAL CREDITOR	NIL	NIL	NO	NA	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER

														RECORDS
70	S Karimuddin	29/5/23	173000	63450	STRINGER OPERATIONA L CREDITOR	NIL	NIL	NO	NA	0	NA	0	109550	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
71	ASHOK SHUKLA	EMAIL RECEIVE D NO CLAIM FORM	43200	43200	STRINGER OPERATIONA L CREDITOR	NIL	NIL	NO	NA	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
72	KULDEEP KUMAR PAHWA	9/6/202 3	50400	43200	STRINGER OPERATIONA L CREDITOR	NIL	NIL	NO	NA	0	NA	0	7200	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
73	MIR AFROZ ZAMAN	26/6/23	3241812	0	STRINGER OPERATIONA L CREDITOR	NIL	NIL	NO	NA	0	NA	0	3241812	HONORARY BASIS ONLY; NO MONETARY CONTRACT ; NO OUTSTANDING AS PER BOOKS; AMOUNT WAS CLAIMED IN BDT
74	HABIB KHAN	20/6/23	125000	117180	STRINGER OPERATIONA L CREDITOR	NIL	NIL	NO	NA	0	NA	0	7820	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
75	AMIT SAINI	20/6/23	28805	28805	STRINGER OPERATIONA L CREDITOR	NIL	NIL	NO	NA	0	NA	0	0	FULL AMOUNT CLAIMED ADMITTED
76	Ashokbhai Kababhai Munjani	20/6/23	6600	6600	STRINGER OPERATIONA L CREDITOR	NIL	NIL	NO	NA	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
77	KUNWER MOHD	20/6/23	14600	14600	STRINGER OPERATIONA	NIL	NIL	NO	NA	0	NA	0	0	FULL AMOUNT CLAIMED

	SHUAIB				L CREDITOR									ADMITTED
78	BHIM SINGH		42300	42300	STRINGER OPERATIONAL CREDITOR	NIL	NIL	NO	NA	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
79	PAPPI SHARMA	28/6/23	221107	212557	STRINGER OPERATIONAL CREDITOR	NIL	NIL	NO	NA	0	NA	0	8550	FULL AMOUNT CLAIMED ADMITTED
80	Rajnish Kumar	21/6/23	19200	19200	STRINGER OPERATIONAL CREDITOR	NIL	NIL	NO	NA	0	NA	0	0	FULL AMOUNT CLAIMED ADMITTED
81	Prabhakar Sinha	21/6/23	44100	44100	STRINGER OPERATIONAL CREDITOR	NIL	NIL	NO	NA	0	NA	0	0	FULL AMOUNT CLAIMED ADMITTED
82	AAKASH KUMAR		21450	21450	STRINGER OPERATIONAL CREDITOR	NIL	NIL	NO	NA	0	NA	0	0	FULL AMOUNT CLAIMED ADMITTED
83	BHARAT RAMANLAL SHAH	26/6/23	4400	4400	STRINGER OPERATIONAL CREDITOR	NIL	NIL	NO	NA	0	NA	0	0	FULL AMOUNT CLAIMED ADMITTED
84	KAMRAN HUMAYUN ZUBERI	28/6/23	86400	86400	STRINGER OPERATIONAL CREDITOR	NIL	NIL	NO	NA	0	NA	0	0	FULL AMOUNT CLAIMED ADMITTED
85	GOVIND KETLEY		43200	43200	STRINGER OPERATIONAL CREDITOR	NIL	NIL	NO	NA	0	NA	0	0	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
86	JITENDRA PRAKASH		216000	7600	STRINGER OPERATIONAL CREDITOR	NIL	NIL	NO	NA	0	NA	0	208400	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
87	Kaushal Kishore Kaushik	11/7/23	22800	22800	STRINGER OPERATIONAL CREDITOR	NIL	NIL	NO	NA	0	NA	0	0	FULL AMOUNT CLAIMED ADMITTED
88	Surender Singhal	3/8/23	33900	33900	STRINGER OPERATIONAL CREDITOR	NIL	NIL	NO	NA	0	NA	0	0	FULL AMOUNT CLAIMED ADMITTED
89	Bhawani	19/7/23	12600	12600	STRINGER	NIL	NIL	NO	NA	0	NA	0	0	FULL AMOUNT

	Prasad Sharma				OPERATIONAL CREDITOR									CLAIMED ADMITTED
90	DWIJENDRA MOHAN SHARMA	3/8/23	46800	43200	STRINGER OPERATIONAL CREDITOR	NIL	NIL	NO	NA	0	NA	0	3600	ADMITTED AS PER BOOKS OF CD/ AS PER RECORDS
91	MAHIPAL SINGH	4/8/23	35000	35000	STRINGER OPERATIONAL CREDITOR	NIL	NIL	NO	NA	0	NA	0	0	FULL AMOUNT CLAIMED ADMITTED
92	Lolarak Dubey	12/7/2023	43200	43200	STRINGER OPERATIONAL CREDITOR	NIL	NIL	NO	NA	0	NA	0	0	FULL AMOUNT CLAIMED ADMITTED
93	Ved Prakash Dubey	8/7/23	43800	43800	STRINGER OPERATIONAL CREDITOR	NIL	NIL	NO	NA	0	NA	0	0	FULL AMOUNT CLAIMED ADMITTED
94	R B Lal	17/8/23	43200	43200	STRINGER OPERATIONAL CREDITOR	NIL	NIL	NO	NA	0	NA	0	0	ADMITTED AS PER THE BOOKS OF THE CD/ DOCUMENTS PROVIDED
95	A S VAJPEYI DESHABHAKTA	17/8/23	54120	43200	STRINGER OPERATIONAL CREDITOR	NIL	NIL	NO	NA	0	NA	0	10920	ADMITTED AS PER THE BOOKS OF THE CD/ DOCUMENTS PROVIDED
96	Raj Kumar Mohanty	21/8/23	43300	43200	STRINGER OPERATIONAL CREDITOR	NIL	NIL	NO	NA	0	NA	0	100	ADMITTED AS PER THE BOOKS OF THE CD/ DOCUMENTS PROVIDED
97	BINOD KUMAR VISHWAKARMA	18/9/23	48000	43200	STRINGER OPERATIONAL CREDITOR	NIL	NIL	NO	NA	0	NA	0	4800	ADMITTED AS PER THE BOOKS OF THE CD/ DOCUMENTS

														PROVIDED
98	Sarvada Softech	26/5/23	36630	36630	Operational Creditor- TDS Returns service provider	NIL	NIL	NO	NA	0	NA	0	0	ADMITTED AS PER THE BOOKS OF THE CD/ DOCUMENTS PROVIDED
99	Four C Plus (Internet) Co.Ltd	31/5/23	561680	561680	Operational Creditor- website maintainence and server	NIL	NIL	NO	NA	0	NA	0	0	ADMITTED AS PER THE BOOKS OF THE CD/ DOCUMENTS PROVIDED
100	D S D Power GEN	31/5/23	8555	8555	Operational Creditor- Genset Maintainence	NIL	NIL	NO	NA	0	NA	0	0	ADMITTED AS PER THE BOOKS OF THE CD/ DOCUMENTS PROVIDED
101	Security Suraksha Group	2/6/23	153705	153705	Operational Creditor- provision of Security	NIL	NIL	NO	NA	0	NA	0	0	ADMITTED AS PER THE BOOKS OF THE CD/ DOCUMENTS PROVIDED
102	Ajay Verma/ Late Malatl Verma	2/6/23	100000	100000	Rent	NIL	NIL	NO	NA	0	NA	0	0	ADMITTED AS PER THE BOOKS OF THE CD/ DOCUMENTS PROVIDED
103	Thakur, vaidyanath Aiyar & co.	1/6/23	72500	72500	Chartered Accountant	NIL	NIL	NO	NA	0	NA	0	0	ADMITTED AS PER THE BOOKS OF THE CD/ DOCUMENTS PROVIDED
104	Shivam	31/5/23	21550	21550	Operational	NIL	NIL	NO	NA	0	NA	0	0	ADMITTED AS

	Communications				Creditor									PER THE BOOKS OF THE CD/ DOCUMENTS PROVIDED
105	M R Enterprises	1/6/23	12500	12500	Operational Creditor	NIL	NIL	NO	NA	0	NA	0	0	ADMITTED AS PER THE BOOKS OF THE CD/ DOCUMENTS PROVIDED
106	B Sugumaran - LALITHA ENTERPRISES	2/6/23	25000	0	Operational Creditor	NIL	NIL	NO	NA	0	NA	0	25000	WAS EARLIER ADMITTED AS PER THE BOOKS OF THE CD/ DOCUMENTS PROVIDED; AFTER RECONCILIATION OF BOOKS THE TDS HAD ALREADY BEEN PAID AND REFLECTED IN FORM 16A
107	B Kannan-LALITHA ENTERPRISES	2/6/23	25000	0	Operational Creditor	NIL	NIL	NO	NA	0	NA	0	25000	WAS EARLIER ADMITTED AS PER THE BOOKS OF THE CD/ DOCUMENTS PROVIDED; AFTER RECONCILIATION OF BOOKS THE TDS HAD ALREADY BEEN

														PAID AND REFLECTED IN FORM 16A
108	Reliance Communication Ltd.	2/6/23	34417	34417	Operational Creditor	NIL	NIL	NO	NA	0	NA	0	0	ADMITTED AS PER THE BOOKS OF THE CD/ DOCUMENTS PROVIDED
109	Vinod Kumar Jha	31/5/23	14000	14000	Operational Creditor	NIL	NIL	NO	NA	0	NA	0	0	ADMITTED AS PER THE BOOKS OF THE CD/ DOCUMENTS PROVIDED
110	Seema Sindhu	2/6/23	74000	74000	Operational Creditor	NIL	NIL	NO	NA	0	NA	0	0	ADMITTED AS PER THE BOOKS OF THE CD/ DOCUMENTS PROVIDED
111	Go Green Technologies Pvt. Ltd	2/6/23	59590	37255	Operational Creditor	NIL	NIL	NO	NA	0	NA	0	0	ADMITTED AS PER THE BOOKS OF THE CD
112	Ashok prasad		25215	25215	Newspaper supplier	NIL	NIL	NO	NA	0	NA	0	0	ADMITTED AS PER THE BOOKS OF THE CD/ DOCUMENTS PROVIDED
113	JATIN GUPTA & ASSOCIATES, COMPANY SECRETARIES		360350	360350	COMPANY SECRETARY	NIL	NIL	NO	NA	0	NA	0	0	ADMITTED AS PER THE BOOKS OF THE CD/ DOCUMENTS PROVIDED



114	DYNO MAINTENANCE SERVICES	14/6/23	13601	13601	Aircondition Maintenance	NIL	NIL	NO	NA	0	NA	0	0	ADMITTED AS PER THE BOOKS OF THE CD/ DOCUMENTS PROVIDED
115	RITIKA SHARMA	14/6/23	4240	4240	DRINKING WATER SUPPLIES	NIL	NIL	NO	NA	0	NA	0	0	ADMITTED AS PER THE BOOKS OF THE CD/ DOCUMENTS PROVIDED
116	SHREE MARUTI COURIER SERVICE PVT LTD	14/6/23	7688	7688	Courier Services	NIL	NIL	NO	NA	0	NA	0	0	ADMITTED AS PER THE BOOKS OF THE CD/ DOCUMENTS PROVIDED
117	Late Shri C V Raajendran /R Manojkumar	28/6/23	1815135	177527	TV News clipping for DD	NIL	NIL	NO	NA	0	NA	0	1637608	ADMITTED AS PER THE AUDITED BOOKS OF THE CD; THE BILLS ARE NOT REFLECTED IN THE RECORDS OF THE CORPORATE DEBTOR NOR IS THERE ANY WRITTEN AGREEMENT PROVIDED, NEITHER BY THE CLAIMANT NOR BY THE CD.
118	Shruti	11/8/23	80000	80000	Advocate	NIL	NIL	NO	NA	0	NA	0	0	ADMITTED AS

	Munjal													PER THE BOOKS OF THE CD/ DOCUMENTS PROVIDED
119	Dalwinder Kaur & Gurjeet Singh	16/8/23	394664	394664	Chandigarh Office Owner- FOR Rental	NIL	NIL	NO	NA	0	NA	0	0	ADMITTED AS PER THE BOOKS OF THE CD/ DOCUMENTS PROVIDED
120	Amar Prasad Singh	21/8/23	169937	169937	Advocate Lucknow	NIL	NIL	NO	NA	0	NA	0	0	ADMITTED AS PER THE BOOKS OF THE CD/ DOCUMENTS PROVIDED
121	Farokh Homi Commissariat	01/11/23	70663	70663	Rent DN Road Mumbai office	NIL	NIL	NO	NA	0	NA	0	0	ADMITTED AS PER THE BOOKS OF THE CD/ DOCUMENTS PROVIDED
122	L ESWAR	3/5/24	28000	28000	STRINGER OPERATIONAL CREDITOR	NIL	NIL	NO	NA	0	NA	0	0	FULL AMOUNT CLAIMED ADMITTED ; Acceptable as per RP; recommended by COC for inclusion and was to be filed before NCLT for delay to be condoned ; After Round 2 of entire Resolution

														Process started, Claim admitted as RFRP in Round 2 yet to be issued
123	BYTE SOLUTIONS - proprietor VIRENDER ARORA	01/07/24	20060	20060	SOFTWARE SUPPORT PROVIDED	NIL	NIL	NO	NA	0	NA	0	0	ADMITTED AS PER THE BOOKS OF THE CD/ DOCUMENTS PROVIDED; FULL AMOUNT CLAIMED ADMITTED ; ; After Round 2 of entire Resolution Process started, Claim admitted as RFRP in Round 2 yet to be issued
124	Rajeev Sharma	01/07/24	7500	7500	Advocate	NIL	NIL	NO	NA	0	NA	0	0	ADMITTED AS PER THE BOOKS OF THE CD/ DOCUMENTS PROVIDED; FULL AMOUNT CLAIMED ADMITTED ; ; After Round 2 of entire Resolution Process started, Claim



**Annexure – 9**

**Name of the corporate debtor: UNITED NEWS OF INDIA ; Date of commencement of CIRP: 19 MAY 2023;**

**List of creditors as on: 11 July 2024**

**List of other creditors (Other than financial creditors and operational creditors)**

(Amount in ₹)

Sl. No	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Security interest	Amount covered by guarantee	Whether related party?					
1	UNI Employee Co-Operative thrift & Credit Society Ltd	1/6/23	17415049	17415049	Other Creditor	NA	NA	NO		NA	NA	NA	AMOUNT ADMITTED BY RESOLUTION PROFESSIONAL AS AMOUNT IS REFLECTED IN THE AUDITED BALANCE SHEETS OF THE CORPORATE DEBTOR.  THOUGH THE DETAILS OF THE EXISTENCE SOCIETY WERE REQUIRED AND HAD BEEN SOUGHT BY THE RP FROM THE REGISTRAR OF SOCIETIES ( AS THE MEMBERS HAD EARLIER SURRENDERED THE SOCIETY TO THE REGISTRAR IN 2021) AND DESPITE THE FACT THAT THE RP HAD WRITTEN TO THE REGISTRAR OF SOCIETIES MANY TIMES BUT NO REVERT WAS RECEIVED.

													<p>THE AMOUNT IS ADMITTED AS THE PAN NUMBER OF THE SOCIETY IS ACTIVE AS ON DATE AND ITS BANK ACCOUNT IS ALSO OPERATIONAL.</p> <p>FURTHER, THERE IS AN ORDER OF AN ARBITRATOR (IN WHICH THE FACT OF SURRENDERING OF THE SOCIETY IS ALSO CONSIDERED), DESPITE WHICH IT IS MENTIONED THAT UNI HAS TO PAY DUES TO THE SOCIETY, WHICH IS TURN HAS TO PAY DUES TO ITS MEMBERS, THUS AMOUNT ADMITTED</p>
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**NOTE:**

1. The claims have been admitted based on the Balance Sheets of UNITED NEWS OF INDIA available and the financial statements/ books of accounts / Tally Data / Dbase / information as provided by the Management of the Corporate Debtor
2. Interest on Gratuity has been admitted when there are orders granting the same.
3. Interest is not considered / admitted if there is no specific agreement for paying Interest or if there are no specific court orders for granting interest ( no order or decree granting interest by a court or tribunal empowered to award interest)

(It is to be noted that Interest can be accepted as a Claim either when there is a specific agreement to pay interest or a specific admission or promise to pay interest or there is an order or decree granting interest by a court or tribunal empowered to award interest and the IRP/ Resolution Professional does not have the powers to grant interest, unless the above conditions are met. The Resolution Professional does not have any power to award any interest to any party like the court/arbitrator, in the absence of any contract/ explicit Agreement between the Company and the Operational Debtor)

4. **EPF DEPARTMENT HAS ALREADY SUBMITTED THEIR CLAIM; THUS SEPARATE PF DUES ARE NOT ADMITTED IN INDIVIDUAL CLAIMS. EPF DUES ARE TO BE PAID IN FULL, AS PER VARIOUS JURISPRUDENCE**

This list of creditors is subject to amendment/ modification/ deletion as applicable from time to time under respective Sections/ provisions of IBC, 2016 and the Regulations made thereunder as per the directions of Adjudicating Authority, Hon'ble NCLT, New Delhi Bench II

**Note and Disclaimer:\*\* The Claims have been verified as per the Balance Sheets of UNITED NEWS OF INDIA available and the financial statements/ books of accounts / Tally Data / Dbase data / information as provided by the Management of the Corporate Debtor , as the IRP/ Resolution Professional does not have the complete documentary proofs/ complete papers/ accounts/ documents, to ascertain the validity of the information. Further, it is to be noted that the Books of Accounts of the Corporate Debtor were incomplete and not reconciled fully, due to which the said Claims were deemed to be provisionally admitted only. Further, the above mentioned claims have been admitted based on the Employees and due Details provided by the Accounts Department of United News of India provided to the Resolution Professional, as these were the only documents available for verification of the claims.**

**Please note that limited access to the books of accounts and supporting documents is there with the Resolution Professional. The above information has been derived from extracts, the veracity of which is not ascertained. Moreover, the IRP/ Resolution Professional does not have the Documentary Evidence to ascertain the details of the Actual Transactions and thus all the above details cannot be Verified by the IRP/ Resolution Professional**

**The Claims have been verified as per the various Data/ Balance Sheet details provided by the management of the Corporate Debtor, as the Resolution Professional does not have the complete documentary proofs/ complete papers/ accounts/ documents, to ascertain the validity of the information provided by the Corporate Debtor, especially with regard to the classification and re-casting done in the books of accounts of the Corporate Debtor, as it has been mentioned in the Balance sheets itself that the "Previous years figures have been re-classified/ re-cast wherever considered necessary"**

Kindly also note that many Claimants have not filed their Claim before the Resolution Professional, including “Other” Creditors (including Peerless Consultation Services Pvt Ltd and TCA SURVEYORS & Advisor Pvt. Ltd etc). Their Claims should be considered by the Resolution Applicant, while submitting their Plan, besides other Creditors as reflected in the Books of Accounts of the Corporate Debtor, who have not filed claims (particularly those whose Gratuity is due and payable but the said creditors have not filed their Claims)

The claims admitted are subject to change , depending upon the further information/ documentary evidence received by the Resolution Professional. The Claims may be reverified when additional underlying supporting documents are provided to the Resolution Professional

National Company Law Tribunal, New Delhi, Bench II had ordered the commencement of a Corporate Insolvency Resolution Process under the Insolvency and Bankruptcy Code, 2016 (IBC), in respect **UNITED NEWS OF INDIA** (under CIRP) (CIN Number U92200DL1959NPL003169), a company incorporated with its registered office at 9 Rafi Marg, New Delhi- 110001, on 19 May 2023 { in Application of **United News of India Worker’s Union V/s United News of India** in (IB)-764(ND)/2022}

Pursuant to the Public Announcement made in newspapers on 21 May 2023 and 22 May 2023 { *being Public Announcement published on 21 May 2023 in **The Financial Express (All over India Editions- Ahmedabad, Ahmedabad Gujrati, Mumbai, Pune, Delhi, Lucknow, Chandigarh, Kolkata, Kochi, Chennai, Bangalore, Hyderabad), Jansatta Hindi (All Over India Editions- Delhi, Lucknow, Chandigarh, Kolkata) AND Public Announcement published on 22 May 2023 in **Business Standard English (All over India Editions - Delhi, Mumbai, Kolkata, Chennai, Bangalore, Hyderabad, Ahmedabad, Kochi, Bhubaneswar, Lucknow, Chandigarh, Pune, Bhopal), Business Standard Hindi- (All over India Editions- Delhi, Mumbai, Kolkata, Lucknow, Chandigarh, Bhopal)*****, claims were received from the creditors of the corporate debtor UNITED NEWS OF INDIA (under CIRP) based on which the List of Creditors had been prepared by the IRP.

By way of the said Public Announcement, the creditors of **UNITED NEWS OF INDIA** were called upon to submit their claims to the Interim Resolution Professional (being Ms. Pooja Bahry ) on or before 2 June 2023 at the email [cirp.unitednewsfindia@gmail.com](mailto:cirp.unitednewsfindia@gmail.com) and [pujabahry@yahoo.com](mailto:pujabahry@yahoo.com).

That the List of Creditors (for the Claims received till 9 June 2023 and verified till 10 June 2023) and the Certificate certifying the Constitution of Committee of Creditors along with a report had been filed before the Hon’ble Tribunal under Regulation 17 of the CIRP Regulations on 11 June 2023 and was also taken on records by the Honble Adjudicating Authority on 16 June 2023 (with IA No 3281/2023).

That it is submitted that as many claims had been revised and submitted, many additional claims had been received and some additional data regarding the claims had been provided by the management/ the Claimants, thus the List of Creditors had accordingly been amended (as on 4 July 2023) and thus the amended Certificate certifying the re-Constitution of Committee of Creditors (with amended Voting Rights) along with report had been prepared and had also been filed before the Hon’ble Tribunal under Regulation 17 of the CIRP Regulations, on 5 July 2023 (with filing No 0710102/05711/2023) and was also taken on records by the Honble Adjudicating Authority on 11 July 2023 (with IA No 3537/2023).



That it is submitted that as more claims had been submitted, some additional claims had been received and some additional data regarding the claims had been provided by the management/ the Claimants, thus the List of Creditors had accordingly been amended (as on 8<sup>th</sup> August 2023) and thus the amended Certificate certifying the re-Constitution of Committee of Creditors (with amended Voting Rights ) along with report was prepared and was filed before the Hon'ble Tribunal under Regulation 17 of the CIRP Regulations. The updated List of Creditors and the Certificate of Re- Constitution of Committee of Creditors, as on 8 August 2023 was filed on 9 August 2023 (with filing No 0710102/06956/2023) and was also taken on records by the Honble Adjudicating Authority on 21 August 2023 (with IA No 4345/2023).

That the books of accounts of the Corporate Debtor had not been reconciled since long and as soon as reconciled data had been received from the Accounts Department, the fresh claims had been verified by the Resolution Professional, as per the reconciled data and some previous claims had been re-verified and the amended 4<sup>th</sup> List of Creditors and the Certificate certifying the Constitution of Committee of Creditors (with amended Voting Rights ) had been prepared and had been filed before the Hon'ble Tribunal under Regulation 17 of the CIRP Regulations.

That as more claims had been submitted (after 8 August 2023), some additional claims had been received, some claims had been revised and some additional data regarding the claims had being provided by the management/ the Claimants, thus the List of Creditors had accordingly again been amended (as on 19 September 2023) and the amended Certificate certifying the re-Constitution of Committee of Creditors (with amended Voting Rights) had been filed before the Hon'ble Tribunal under Regulation 17 of the CIRP Regulations on 20 September 2023 (with filing No 0710102/08166/2023). The said Report was listed before the Honble Adjudicating Authority on 26 September 2023 and the same was taken on records by the Honble Adjudicating Authority on 26 September 2023 (with IA No 5096/2023).

That as more claims had been submitted (after 19 September 2023), some additional claims had been received, some claims had been revised and some additional data regarding the claims had being provided by the management/ the Claimants, thus the List of Creditors (as on 17 October 2023) had accordingly again been amended 5<sup>th</sup> time and the 5<sup>th</sup> amended Certificate certifying the re-Constitution of Committee of Creditors (with amended Voting Rights) had been filed before the Hon'ble Tribunal under Regulation 17 of the CIRP Regulations on 18 October 2023 (with filing No 0710102/09189/2023). Though the COC Constitution remained the same, just the Voting Rights were amended, as additional claims of Employees/ Operational Creditors had been received. The said Report was listed before the Honble Adjudicating Authority on 26 October 2023 and the same was taken on records by the Honble Adjudicating Authority on 26 October 2023 (with IA No 5735/2023).

That is submitted that as more claims had been submitted (after 17 October 2023), some additional claims had been received, some claims had been revised and some additional data regarding the claims had being provided by the management/ the Claimants and the accounts of the Corporate Debtor had been finalized by the management and audited by the Statutory Auditor on 24<sup>th</sup> November 2023, thus List of Creditors had accordingly again been amended 6<sup>th</sup> time (as on 28 November 2023) and the 6<sup>th</sup> amended Certificate certifying the re-Constitution of Committee of Creditors (with amended Voting Rights) had been filed before the Hon'ble Tribunal under Regulation 17 of the CIRP Regulations on 28 November 2023 (with filing No 0710102/010206/2023). Though the COC Constitution remained the same, just the Voting Rights were amended, as additional claims of Employees/ Operational Creditors had been received. The said Report was listed before the Honble Adjudicating Authority 2023 and the same was taken on records on 5 December 2023 (with IA No 6362/2023).

That as more claims had been submitted thus the List of Creditors had accordingly again been amended 7<sup>th</sup> time (as on 19 December 2023) and the 7<sup>th</sup> amended Certificate certifying the re-Constitution of Committee of Creditors (with amended Voting Rights) had been filed before the Hon'ble Tribunal under Regulation 17 of the CIRP Regulations on 19 December 2023 (with filing No 0710102/10768/2023). That in the amended 7<sup>th</sup> List of Creditors and consequent amendment in the Voting Rights, though the COC Constitution remained the same, just the Voting Rights were amended, as additional claims of Employees/ Operational Creditors had been received. The said Report with IA No 6695/ 2023 was listed on 2 January 2024 and was taken on records on the said date.

That after filing the above 7<sup>th</sup> List of Creditors and the 7<sup>th</sup> amended Certificate certifying the re-Constitution of Committee of Creditors, Claims had been received from the GST Department (CGST Delhi) and from Financial Creditor State Bank of India. As per the amended CIRP Regulations, as on 18<sup>th</sup> September 2023, as per Regulation 12(1), Regulation 13(1B) and Regulation 13(1C), the above claims were "acceptable" as per the above Regulations.

That an Application had been filed under Regulation 13 (1C) (b) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 ("CIRP Regulations") read with Section 60 (5) of the Code seeking condonation of delay and adjudication in respect of claims categorised by the Resolution Professional as "acceptable for collation" under Regulation 13(1B) of the CIRP Regulations. The said application was filed on 19<sup>th</sup> January 2024 with Efiling number 0710102/00778/2024 and the said application was listed on 6<sup>th</sup> February 2024 with IA No 505/2024.

**That as per the directions of the Honble Adjudicating Authority on 6 February 2024, the COC had been re-constituted and the Honble Adjudicating Authority had passed an order condoning the delay in submission of the claim by State Bank of India {submitted on 9 January 2024 (as revised on 10 January 2024), in Form C for an amount of INR 2,17,95,882} and had directed that the said claim be included in the list of creditors of the Corporate Debtor, along with allowing the consequent actions, being re-constitution of the Committee of Creditors, with State Bank of India being the sole Financial Creditor. That SBI had further submitted a Claim dated 15/02/2024 as a Secured Financial Creditor on 16<sup>th</sup> February 2024, which had been admitted on 20<sup>th</sup> February 2024 by the Resolution Professional (as SBI is Secured against Rent Receivables (registered with ROC vide Charge ID 10241248 dated 31.08.2010)).**

That the amended updated 8<sup>th</sup> List of Creditors was also duly uploaded on the website of the Corporate Debtor and on the website of IBBI on 20<sup>th</sup> February 2024. That the Resolution Professional had also filed a Status Report with the Honble Adjudicating Authority regarding the CIRP Process and regarding the updated List of Creditors (as on 20 February 2024 ) and the amended Certificate certifying the re-Constitution of Committee of Creditors (with amended Voting Rights) had been filed before the Hon'ble Tribunal under Regulation 17 of the CIRP Regulations on 21 February 2024 (with filing No 0710102/01643/2024). The same had been allotted IA No 1139/2024 and was taken on records on 13<sup>th</sup> March 2024.

That a process to invite Resolution was initiated on 5<sup>th</sup> August 2023 (with further Invitations for EOI published on 11<sup>th</sup> September 2023 and on 13<sup>th</sup> October 2023), however **based on decision taken by Committee of Creditors a “Round 2” of the entire Resolution Process for inviting EOI for submission of Resolution Plan has been now initiated. The Form G (Round 2) has been published after Extension of the CIRP Period had been granted by this Hon’ble Adjudicating Authority till 13<sup>th</sup> September 2024.**

That it is submitted that as more claims had been submitted to the Resolution Professional and the EPFO Department has also submitted a revised Claim (after various reconciliations with them) thus the List of Creditors has accordingly again been amended (as on 11 July 2024) by the Resolution Professional and the 9<sup>th</sup> amended / updated List of Creditors is being filed before the Hon’ble Adjudicating Authority under Regulation 13 of the CIRP Regulations. It is submitted that though the Resolution Professional was in process of filing an application as per the amended Regulation 12(1), Regulation 13(1B) and Regulation 13(1C) of the CIRP Regulations, but as the “Round 2 of the entire Resolution Process” has now been initiated as per the decision of the Committee of Creditors, thus as the RFRP in the Round 2 will be issued on 27 July 2024, the said application is no more required to be filed and thus, the 9<sup>th</sup> amended List of Creditors (as on 11 July 2024) is being filed before the Hon’ble Adjudicating Authority

**Thus, the status of the Claims received are mentioned above (as on 11 July 2024):**

For any query, the creditors can email on [cirp.unitednewsfindia@gmail.com](mailto:cirp.unitednewsfindia@gmail.com) and [pujabahry@yahoo.com](mailto:pujabahry@yahoo.com)

**NOTE:**

- **The below mentioned claims have been admitted based on the Balance Sheets of UNITED NEWS OF INDIA available and the financial statements/ books of accounts / Tally Data / Dbase / information as provided by the Management of the Corporate Debtor**
- **Interest on Gratuity has been admitted when there are orders granting the same.**

**Interest is not considered / admitted if there is no specific agreement for paying Interest or if there are no specific court orders for granting interest ( no order or decree granting interest by a court or tribunal empowered to award interest)**

**(It is to be noted that Interest can be accepted as a Claim either when there is a specific agreement to pay interest or a specific admission or promise to pay interest or there is an order or decree granting interest by a court or tribunal empowered to award interest and the IRP/ Resolution Professional does not have the powers to grant interest, unless the above conditions are met. The Resolution Professional does not have any power to award any interest to any party like the court/arbitrator, in the absence of any contract/ explicit Agreement between the Company and the Operational Debtor)**

- **EPF DEPARTMENT HAS ALREADY SUBMITTED THEIR CLAIM; THUS SEPARATE PF DUES ARE NOT ADMITTED IN INDIVIDUAL CLAIMS. EPF DUES ARE TO BE PAID IN FULL, AS PER VARIOUS JURISPRUDENCE**